



राजपत्र, हिमाचल प्रदेश

हिमाचल प्रदेश राज्य शासन द्वारा प्रकाशित

मंगलवार, 15 जुलाई, 2025 / 24 आषाढ़, 1947

हिमाचल प्रदेश सरकार

राज्य निर्वाचन आयोग हिमाचल प्रदेश

STATE ELECTION COMMISSION HIMACHAL PRADESH

आर्मसडेल, शिमला-171002 Armsdale, Shimla-171002 Tel. 0177-2620152, 2620159, 2620154

Email: secysec-hp@nic.in

NOTIFICATION

Dated, the 14th July, 2025

No. SEC-HP-F002(01)/1/2021-2334.—Whereas the State Election Commission Himachal Pradesh had issued the programme for the delimitation of wards of Municipalities *vide* Notification

79—राजपत्र / 2025—15—07—2025

(3821)

No. SEC:13-90/2016-V-1755, dated 24th May, 2025 and subsequent Notification No.SEC-HP-F002(01)/1/2021-2106-13, dated 18th June, 2025 in respect of Municipal Corporation Hamirpur and Notification No.SEC-HP-F002(01)/1/2021-2093-2105, dated 18th June, 2025 in respect of Municipal Corporations Mandi, Baddi, Una, Dharamshala and Palampur;

And whereas final orders of delimitation have been issued by the Deputy Commissioners Kangra, Mandi, Una, Hamirpur & Solan and the same have been received in the Commission;

And whereas Rule 9 (2) of the Himachal Pradesh Municipal Corporation Election Rules, 2012 provides that the State Election Commission shall notify the delimitation of wards in the Official Gazette;

Therefore, the State Election Commission in exercise of the powers vested in it under Section 9 of the Himachal Pradesh Municipal Corporation Act, 1994 read with Rule 9(2) of the Himachal Pradesh Municipal Corporation Election Rules, 2012 hereby notifies the delimitation of wards of Municipal Corporations Dharamshala, Palampur, Mandi, Una, Hamirpur, Solan and Baddi as per **Annexure-A**.

By order,

ANIL KUMAR KHACHI,
State Election Commissioner,
Himachal Pradesh.

‘Annexure-A’

1. MUNICIPAL CORPORATION, HAMIRPUR:

Ward No.	Name of Ward	Extent of boundaries of the ward.
1.	NIT	East :- Rangra Service Station North :- Cremation ground towards Krishan Shankar House West: - Water Tank towards Temple and touching Bharmani Nalla South: - Boundary of NIT Hamirpur
2.	Mati Tihra	East: - Joginder House, Temple, SP Residence towards AIR North :- Balah Village, House of Sh. Babu Ram, Nallah Ghran Masanda, Kakroo , House of Anil near Ghori Bridge. West:- Sh. Joginder's House, Water Tank, Prof. Suresh's House, Aanch Hotel, DC Residence, SE Residence. South: - Nalla near Jagdamba Marble towards Krasht Village

3.	Heera-Nagar	<p>East: - Nallah From Bahal Vill. towards end of the Gagrahat Village</p> <p>North: - West side Boundary of Ward 2</p> <p>West: - Circuit House to Hira Nagar Jhaniyara Chowk</p> <p>South: - Jhaniyara Chowk to VVPAT Ware House crossing towards Pucca Bharo.</p>
4.	Krishna-Nagar	<p>East: - Boundary of Ward No. 4, Gopal Nagar</p> <p>North: - Shani Dev Mandir, way to monkey sterilization Center</p> <p>West: - Bazar of Jhaniari towards Him-Academy and HP Technical University.</p> <p>South:-Barnwar boundary and Sashtar Boundary</p>
5.	Daruhi	<p>East: - Hira Nagar Chowk, House of Musafirs's and New Bus Stand.</p> <p>North: - VV PAT ware house, Pucca Bharo, Shop of Stamp Maker Sh. Kartar Singh, Dhuntar Nallah, House of Sh. Banto Shiv, Mandir Kohldi.</p> <p>West: - House of Rtd. E.O. Kishori and House of Rtd. SDO Puri towards Salasi Bridge.</p> <p>South: - Boundary of Balah Dhadwalan crossing towards IPH Rest House, Nallah Near RTO Office towards Salasi Bridge and back to Rajya Chayan Ayog, Hamirpur.</p>
6.	Dev-Nagar	<p>East :- Milkhi Petrol Pump to HBC</p> <p>North: -Boundary of Ward 8 to New HBC</p> <p>West: - Boundary of Chamardi</p> <p>South: - Boundary of Dulehra</p>
7.	Anu Kalan	<p>East: - West Boundary of Vill. Anu</p> <p>North: -SP Residence, Temple, till the end of Bharmni Nallah</p> <p>West: -Gandhi Chowk to court to water Tank</p> <p>South: - Street of Deep House and Road toward Kohrari</p>
8.	Balh	<p>East :- Nallah of Mohin</p> <p>North: - Balh Nallah towards village Balh</p> <p>West: - Ghurari village boundary</p>

		South: - Boundary of Up-Mohal Baru
9.	Shiv-Nagar	East: - Boundary of Ghanal Khurd. North: - Street of Deep's House Partap Nagar, House of Sh. Suharu, towards the Nallah. West: - From RKGMC Hospital to Primary School crossing, Chadda Street and Allahabad Bank Galli. South: - From RKGMC & Hospital to PWD Rest House and Deep Gali
10.	Naya Nagar	East: - From Gandhi Chowk To Allahabad Bank Gali North: - From Sessions' House, Chief Office touching to Milkhi Petrol Pump. West: - From Jaggi House towards boundary of ward 10 South: - From Allahabad Bank Street to Parkash Lodge
11.	Bajuri	East: - By Pass Road North: - Nalti Road West: - Boundary of Dungneri South: - Boundary of Lahar Village
12.	Ram-Nagar	East: - From Bhota Chowk crossing, RKGMC & Hospital towards Hathli Khad. North: - From House of Jaggi towards old Boundary of Municipal Council. West: - By Pass Road South: - Hathli Khad towards Boundary of Baral Village
13.	Baroha	East: - Boundary of Bohni, Tropkacrossing, Baroha towards Industrial Area Bridge. North: - Bridge Near Bohni market towards Treend West: - Boundary of Panjhali and Baroha Village South: - From Bohni Bridge crossing towards Patwar Khana to Cremation House.
14.	Halana	East: - From Mattan Sidh to Gullela Bridge North: - Boundary of Bharwan and Baroti Vilage towards Toyota Cars

		Showroom. West: - Boundary of Kohali Kallar towards Nallah South: - Gasoti Khad
15.	Subash-Nagar	East: - From the boundary of Baroha Village North: - Police Colony West: - By Pass crossing Lalhari South: - From Sai Hospital to Mattan Sidh

2. MUNICIPAL CORPORATION, SOLAN:

S.No.	Ward No.	Ward Name	WARD EXTENSION
1.	1	DEHUNGH AT SAPROON WARD	From Uday Vihar above railway track started from Panch Parmeshwar Mandir towards Raghav Electronics Watch factory to Nallah to Shivam Traders to Dev Bhoomi Apartment to near Baba Balak Nath Mandir to Dehun village boundary Hero Honda show room to last Dr. Neeru Malik Neelima Sethi both on road side to below Kabir Hotel right side area upto Nallah and through Nallah upto Tar Factory near by Saproon village boundary upto Sidharth Flat Left side area on Solan Subathu road and back to Dohri Deewar National highway to Railway line Kumarhatti bye pass on the line Railway line upto covering Vikas Mohalla to Gadhog village complete to Panch Parmeshwar Mandir area included. East: Panchparameshwar temple to Raboun railway line West :- Subathu road to Saproon North:- Dohree Deewar Kumharhatti Bye Pass Chowk South : Devbhoomi Flat Dehun
2.	2	RAILWAY STATION WARD	From Tar factory below Solan Sabathu road SE Kaul house to below side house on Subathu road to power house covering new area of Saproon along Saproon panchayat area to Pammi Sardar , Sugandha Apartment below side area to area below BDO office to Mehta Niwas to Nallah right side area along the nallah reaches Bypass parking Lohar Mohalla Ram Dass welding shop straight nallah upto Railway line and on railway ahead nallah to upper side Hanuman Mandir Mall road Right side area and thereby from Old DC office to saproon chowk side via Himani resort, Paragon Hotel to Bye pass chowk saproon to Gurudwara road right side area to Dohri Deewar on Subathu road and from there upto below Tar Factory SE Kaul house area included.

			<p>East: Paragon Hotel to Children Park</p> <p>West :- Sughanda Apartment to BDO Office</p> <p>North:- Ram Dass Building Shop Bye Pass</p> <p>South : Gurudwara to Paragon Hotel</p>
3.	3	KATHER WARD	<p>From lohar mohalla parking alongwith nallah left side area to Railway line and from Railway line ahead upto Nallah and from Nallah straight to Hanuman Mandir path on Mall road to old Bus stand upto Green Hotel left side area and from old Bus Stand towards steps leading to railway line nearby MES boundary and path leading to old Kather adjoining to MES boundary Jagotra niwas to Jagdish chand Sharma house below Dhani Ram, Gopal house towards path leading below side opposite Subzi Mandi on National Highway to wards Central Jail from Ishwar Chaudhary back to below side From Cow sadan covering area below NH upto Kishore house Nala near Ram Dass welding shop opposite Lohar Mohalla parking area included.</p> <p>East: Railway line to M.E.S. boundry</p> <p>West :- Central Jail to Sabji Mandi</p> <p>North:- Sabji Mandi to M.E.S. Boundry</p> <p>South : Ram Dass Welding Shop to Railway Line</p>
4.	4	CHAMBAGHAT SALOGRA WARD	<p>This ward start from towards valley side along NH-5 M/s Solar Energy Jai Bhole Steel towards Salogra Bus stand Hotel Kitchen king SBI Bank Revenue village Kathog Salogra, from Shiv Mandir Taran Taran Dhaba (Kothon) towards Brewery opposite Parmanand house Jarai, From Brewery to PNB Parag, Ber Shai, Agriculture Directorate office, Mushroom centre including friends colony upto Cremation ground Chambaghat covering Ber Khas to next Nallah Mazban Hotel to Hill side to Forest Colony, HPPWD Circuit House back to Shivana Hills restaurant along the Army Boundary SP residence below adjoining Nalla Subzi Mandi and back to Chambaghat on NHAI road to along with Police line road to Haveli Resorts to Tourism resorts upto Chambaghat Railway Fatak on NH straight line upto railway crossing along NHAI Road hill side towards Salogra upto nallah Ber Gaon, Straight line towards circumfrencing Karol vihar (Ber Ki Ser) straight line touching adjoining to Summer hall and Mohan Meakin Brewery straight line adjoining to Kathog village leading to green valley Railway Station Salogra and RK builders Salogra, Straight line parallel to the NH-5 towards Kandaghat upto revenue village ghaluth kalan, straight line touching to Solar Energy downside.</p> <p>East: Salogra Village Boundry</p> <p>West :- Sabji Mandi MES Boundry to Forest Colony</p>

			<p>North:- Chambaghat to Karol Vihar</p> <p>South : Ber Khas Kathog, Kothon</p>
5.	5	LOWER BAZAR WARD	<p>From Nallah before Mazban Hotel below side right side area of Bher khas below Mohan park from Chester Hills to Below area St.T. Lukes School upto path Nadoh village to upper side on path to Jaunaji road gate No.1 and from Jaunaji road upper side area upto path near Chander Bhushan sood building along the path upper to opposite Durga mandir to Ganj Bazar and back to Upper Bazar to Old Bus stand Madho ram building and from Old bus stand below steps leading to Railway line along MES boundary and covering MES boundary to near Mohan Park Mazbaan Hotel area included.</p> <p>East: Shakti Nagar to St. Lukes MC Boundry</p> <p>West :- Old Bus Stand to Mohan Park Road</p> <p>North:- Ber Khas Chester Hill Below Mohan Park to St. Lukes</p> <p>South : Old Bus Stand to Ganj Bazar</p>
6.	6	JAWAHAR PARK WARD	<p>From Mayur Hotel infornt of Children Park right side area mall road up to Old Bus stand Lala Sampath Ram Shop and from the Upper Bazar right side area to Ganj Bazar to Chowk Bazar right side area Ban Mohalla and from there to Circular road toward Lakkar road down side area upto Rajgarh road and from back on Rajgarh to Jandev Complex opposite MC office to Circular road starting point to opposite Old DC office up to Mall Road to Mayur Hotel.</p> <p>East: Ganj Bazar to Chowk Bazar</p> <p>West :- Mayur Hotel to Upper Bazar Road</p> <p>North:- Upper Bazar road S.K. Guptas house to Ganj Bazar</p> <p>South : Old DC Office to Rajgarh road Jan Dev Complex</p>
7.	7	THODO GROUND WARD	<p>Started From Road leading to Dhobighat on Rajgarh road to SBI bank , behind MunicipalCorporation Parking and office towards Thodo ground road near GS industries Covering Hari Mandir , Navjeen Hospital upto Hospital Chowk Nalla to Kotla Nala covering Tehsil office upto Nalla adjoin Animal husbandary office and the Nalla to dhobighat Nalla covering Adarsh Nagar to Kargil Colony upto nallah from Nallah to upper side Sumitra Devi house to Harmeet /Sant Singh house to via steps to Brar Dhobighat road upto Amer Singh house to straight Rajgarh road right side area Prashar Complex to Road starting point of Dhobighat road on Rajgarh road.</p>

			<p>East: Thodo Ground to Hospital road Chowk</p> <p>West :- Dhobighat road Old DC Office nearby Nallah</p> <p>North:- Prashar Complex to MC Office</p> <p>South : Dhobighat Nallah to Hospital road Chowk</p>
8.	8	SHILLY ROAD WARD	<p>From Gate No.1 Shakti Nagar path leading to Nadoh village to Govt. Primary School Nadoh to house of Sh. Ram Swarrop Sharma to the Bajrol Gaon Covering house below Jaunaji road of village Bajrol and back on Jaunaji road below side Bala Ram house to Anil Chauhan house Bansi Lal tailor house Nalla and from upward on road on Nalla to path near Water Bowri to chowk Bazar and via Chowk bazar right side area to Ganj Bazar to along Nalla near Durga Mandir to Jaunaji Road and on Jaunaji Road below side area upto Gate No.2 near Sultanpuri Building to Gate No.1 opposite SILB institute path leading to Shaktinagar right side area included.</p> <p>East: Bajrol Nadoh area</p> <p>West :- Chowk Bazar Ganj Bazar</p> <p>North:- Shakti Nagar to Nadoh</p> <p>South : Chowk Bazar to Jaunaji Road</p>
9.	9	MADHUBAN COLONY WARD	<p>Starting from path leading below Jaunaji road from Chown Bazar adjoin Miyan Hotel steps leading down to Jaunaji road opposite Jai Dutt Building and from Jaunaji road upper side area from Kanta Daily needs shop to Seri Panchayat via Milk Plant Dairy to meeting point of Jaunaji road and shilly road and back on shilly road lower area covering Shoolini mata Mandir to Chowk Old Court Road Shoolini Gate towards Tank road upto Raghuvanshi house Nallah and from Nallah covering Madhuban Colony opposite APEX Hospital to Hospital Road Chowk and via Hospital road chowk to Lakkar Bazar Road to Chowk Bazar upto Path adjoining Miyan Hotel.</p> <p>East: Raghuvanshi House to Palace road</p> <p>West : Rajgarh road to Lakkar Bazar</p> <p>North: Jaunaji road to Shilli Road</p> <p>South : Rajgarh road to Hospital road</p>

10.	10	CHAUNRI-GHATI WARD	<p>From nallah near Police thana to Rajgarh road Kotla nallah Chowk to Hospital road right side area and from there to Nallah near Apex and from Nallah straight to along the Raghuvanshi house and from there back on Tank road covering upper area Boys Sr. Secondary school to Kashish apartment , Durga Club to starting point Old Court road Shoolini Gate on shilly road towards DC residence upto Jaunaji road upper side area of village Galahn , Bhalo village upto DFO office forest road to Chaunrighati to Kandi Project to Chand Bhawan to Nand Lal house upto nallah and along the nallah near walia house to below Damrog road near Amer Singh house and below along the nallah covering DIET area to Kamla Nehru house straight to Corporation Parking behind Police Thana Rajgarh road area's included.</p> <p>East: Chaunrighatti to Forest Office</p> <p>West :- Solan Police Station to B.S. Nanta House</p> <p>North:- B.S. Nanta House to Forest Road</p> <p>South : Police Station to Chaunrighatti Nallah</p>
11.	11	DEGREE COLLEGE WARD	<p>Nallah near Corporation Parking straight to Amer Singh house on Damrog road along the nallah upto Pundeer house , Negi house to Captain hosue to boundary of Seri village to Pathak house to Shyam lal house to Heera Lal garage to Himachal Devi house to upward Avinash Negi house to Yogesh Mehta house to covering complete Damrog village and straight to below B L Central Public School Sai Mandir Rajgarh road and back to Rajgarh-Solan road to Degree College to Corporation Parking Nallah area's included.</p> <p>East: Nallah near MC Parking vertical to Amar Singh</p> <p>West :- Rajgarh Road</p> <p>North:- Damrog</p> <p>South : Damrog to Shamti</p>
12.	12	SUNNY SIDE WARD	<p>From CJM Residence bye pass chowk Anand Vihar to Old DC office right side area to DC office Chowk and from there to Rajgarh road to Brar road right side area downwards to Dr. Rajan sood building to Shama Sardar house to Nallah to Nand lal house to valley side Sh. Sukh Dev Sharma to Chawla house and below Netar singh house to Bhandari house to DAV school to Hans Raj house path to Kapoor house on Subhash Chand Marg right side area to BS Thakur house along Sunny side parking to Sunny side Court road SS Bakhshi house to Plaza complex to Anand Vihar CJM residence area's included.</p> <p>East: Kargil Colony nearby Nallah</p>

			<p>West :- Dhobighat road to Kargil Colony Nallah</p> <p>North:- CJM Residence to Sunny Side Park</p> <p>South : Swaraj Bhawan Kargil Colony</p>
13.	13	KALEEN WARD	<p>From Subhash Chand Marg Shiv Ram shop to right side area path and below Vijay Kumar Shanti house to Nallah and from Nallah to Kaleen Primary school to upper side near Hans Raj house Nallah opposite Kamal Orchard to path Bidhi Chand house, Ram Lal Thakur, Kapil Gupta to Om Prakash Shastri to Kishori Lal hosue on path to railway line and via railway line opposite Kali Mata Mandir to Court road and lower side area Khwaja Niwas Sunny side road to Shiv Ram Shop area's included.</p> <p>East: Dhobighat Nallah near Sunny Side Park</p> <p>West :- NHAI to Housing Board Phase I</p> <p>North:- CJM Residence to Sunny Side Park</p> <p>South : Housing Board Phase-II to MC Boundry</p>
14.	14	HOUSING BOARD WARD	<p>From Railway track path to Kartar house to Devi Singh shop to corporation path below side to Prakash house to Geetanjali cottage along Chunni lal hosue to Rameshwar house to Nallah covering Housing Board Phase-I and II block No.8 left side area to Thakur estate road to Kapil Cottage to Rabaun path leading to SCERT to Ramesh Negi houe to Panday house left side area to path opposite Pankaj Karyana to Bank of Baroda and Baghat Bank to National Highway to Rabon side upper side DP madam Urmil Thakur house to Railway Line and from there upto Dohri Dewar on Subathu road via Gurudwara road covering area Geological Shiv Mandir to Bye pass Chowk to below steps to Railway line to path leading to Kartar Singh house area's included.</p> <p>East: Kamal Orchard to EWS</p> <p>West :- Block no.17 and Hari Niwas</p> <p>North:-NH Rainshelter to Jal Shakti Office</p> <p>South : Railway line Rabon to Bank of Baroda</p>
15.	15	TEHSIL PATRAR WARD	<p>From Nallah opposite Veternary Hospital on Rajgarh road straight to Shanti and Rajgarh road towards Nauni Shanti Auto stand to downwards Shanti Rajgarh Bye pass Sh. Roop Lal Mehta hsoue to Kawgudi village to Shanti bye pass road to Nallah and from Nallah to Vinod Suri house/flat along complete Negi colony to Vishwas Public school to Scientists Colony down side area Boys Hostel Patrar village below side area upto Dhobighat Nallah and from Nallah upper side</p>

			<p>straight to Opposite Veterinary Nallah area included.</p> <p>East: Lower Surya Vihar</p> <p>West :- Scientist Colony Negi Colony</p> <p>North:- Tehsil Office to Kotlanala</p> <p>South : Kawgari</p>
16.	16	RABON ANJI WARD	<p>Below railway track side house of Smt. Kavita Thakur National Highway road to Bank of Baroda and Baghat Bank path left side area on SCERT path left side area to Housing Board Nallah Sat Sand Bhawan to Anji Village and from above side on Nallah to Tapan Hyundie covering road side houses near Panchayat Ghar Anji and Primary School to hill side upto Railway line all area included.</p> <p>East: Radha Swami Satsang</p> <p>West :- Shamlech Tapan Hundai</p> <p>North:- Panchpameshwar Temple to Rabon railway line</p> <p>South : Negi Colony DPS Colony</p>
17.	17	BASAL PATTI KATHER WARD	<p>Starting from Central jail on the left side of NHAI down to the house of Sh. Sardar Singh Thakur house connecting Income Tax office BSNL residences to Shivalik Bimetals 11th plant including residences peripheral to the industry till the land of Sh. Kesar Singh including Village Bawara to the Sh. Girish Suri flats near link road (Basal to Kandaghat road) and along the road Aara Machine to Basal Panchayat ghar to link road and the link road leading to HIMUDA Colony Basal (Whole of the HIMUDA Colony) near Basal Helipad and then back to the Masri Road leading to Village Jarash from there boundary goes to the residence of Sh. Rajinder Sharma then boundary goes till the residence of Sh. Amar Singh from there up to the residence of Sh. Gumman then boundary goes to the washing centre opposite Sh. Girish Suri flats from there to the Gupta flats and then up to Banal flats from there to the Gurudwara Chambaghat and then to the residence of Sh. Rattan Singh Thakur including Sh. Budh Ram flats up to the Village Ber ki Ser and then down the nallah till diesel pump near NH and then again back to the Chambaghat chowk along NH towards Subji Mandi up to the Jail.</p> <p>East: Karol Hills Colony</p> <p>West :- Housing Board Basal</p> <p>North:- Chambaghat</p> <p>South : New Kather Central jail</p>

3. MUNICIPAL CORPORATION, BADDI:

S.No.	WARD NO.	WARD NAME	BOUNDARIES OF WARD
1.	1	Haripur Sandholi-I	Starting from Ajay Ferti Bombay Pvt. Ltd. till Luminous, Luminous towards Container Warehouse to Jagdamba Printers to Shamshan Ghat, Haripur Sandholi to entire Village Sandholi till Omaxe Boundary. East: Shamshan Ghat near VMT West :- Jagdamba Printer North:- Ajay Ferti Bombay Pvt. Ltd. South : Big Bazaar
2.	2	Haripur Sandoli –II Sabzi Mandi	Starting from Shamshan Ghat to Bypass to new bus stand to MC Park to Water Tank to link road Chakkan Big Bazar to Hetro Company. <i>East: Bypass road</i> <i>West :- Water Tank</i> <i>North:- Hetro Company</i> <i>South : MC Park near CHC, Baddi</i>
3.	3	Baddi	Bypass right side to Harijan Basti and right side of Water Tank near water tank to Bypass till truck union. <i>East: Red Light Chowk</i> <i>West : Water Tank</i> <i>North: Truck Union near Bypass</i> <i>South : MC Chowk</i>
4.	4	Swaraj Majra Labana	Starting from Right side of Sai Road near MC toilet at Sai Road upto Hanuman Chowk to right side of Deepak Spinners to Nathan Pharma to Barotiwala Road Petrol Pump to Sun City near Parking BBNDA. <i>East:- Red Light Chowk</i> <i>West :-Petrol Pump opposite Rain Shelter Baddi Barotiwala road.</i> <i>North:- MC Toilet Sai Road</i> <i>South : BBNDA Parking Suncity</i>

5.	5	Judi Khurd	<p>Starting from Gagan Hospital to Deepak Spinners Officers Colony to Downwards to Indian Oil Petrol Pump to Suncity Road and Suncity Colony to Bypass road to Yamaha Agency and down stream to Indian oil gas plant to HPSIDC EXEN Office to L-14 Sai Road Baddi & L-14 Sai Road Baddi to Gagan Hospital Swaraj Majra Gujran Complete and Depaak Labour colony.</p> <p><i>East:-Wine Shop No. 14</i></p> <p><i>West: - Bypass road to Yamaha Agency</i></p> <p><i>North:- HPSIDC EXEN Office Down stream</i></p> <p><i>South : BBNDA Parking Suncity</i></p>
6.	6	Katha	<p>Starting from HPSIDC EXEN Office up stream to shamshan ghat near Dabur India and upstream to kailash vihar Colony to ESIC Hospital Katha and upstream to Timex to downstream SP Office to Bypass road Yamaha agency to CA Office to Indian oil Gas plant up stream.</p> <p><i>East: SP Office</i></p> <p><i>West :-HPSIDC EXEN Office</i></p> <p><i>North:- Shamshan Ghat, Billanwali</i></p> <p><i>South : Yamaha Agency</i></p>
7.	7	Amrawati	<p>Starting from Wine Shop , Dawat Chowk to Laj Dharam Kanta to Shiv Mandir to Billanwali Labana to Karamchand Depot to Amravati to City Look Hotel near Rain Shelter, MC at Gullerwala to Saifi School to Indoco Remedies till Nallah.</p> <p><i>East: Laj Dharam Kanta</i></p> <p><i>West :- Indoco Remedies</i></p> <p><i>North:- Saifi School at Gullerwala</i></p> <p><i>South : Shamshan Ghat at Billanwali Labana</i></p>
8.	8	Billanwali Gujran	<p>Starting from Bypass road to Big bazar to Radha Swami satsang to End point of HB Colony Phase-1&2 to Omaxe Colony Phase 1 & Omaxe Colony Phase -2 to Billanwali Gujran.</p> <p><i>East: Sai road</i></p> <p><i>West : Chakkan Road</i></p> <p><i>North: HB Colony Boundary Road</i></p> <p><i>South: Bypass Road to Big Bazar</i></p>

9.	9	Billanwali Labana	<p>Starting from right side of Laj Dharam Kanta to Hotel City Look to torex to Sun City plots to HBC Phase 3 to Karamchand depot to Khera Mandir Billanwali Labana to Laj Dharam Kanta and area around Doon Metro Mall at Sai Road,Baddi.</p> <p><i>East: Laj Dharam Kanta</i></p> <p><i>West : Suncity Outer Boundary</i></p> <p><i>North: City Look Hotel</i></p> <p><i>South : Khera Mandir, Billanwali Labana</i></p>
10.	10	Vardhman	<p>Starting from left side of Timex Company to Pidilite to Shivalik School, Vardhman Colony and Vardhman Chowk to Thana till Opp. JSK International.</p> <p><i>East:- Thana Village</i></p> <p><i>West :- Shamshan Ghat</i></p> <p><i>North:- Thana Village</i></p> <p><i>South : Timex Co.</i></p>
11.	11	Bhatolikhurd	<p>Starting from right side of SP Office to Timex Factory to Pidlite to Birla and Unichem Colony to Shivalik School to right side of Gharer road till Dhoulghat Village to Harijan Basti to Souri to SP Office.</p> <p><i>East:- Timex Company</i></p> <p><i>West :- Dhoulghat Village</i></p> <p><i>North:- Shivalik School</i></p> <p><i>South :- SP Office</i></p>
12.	12	Jharmajri	<p>Starting from Haryana Border to RR Casting towards khushwant house to kuldeep house to hill view boundary to Venus Health Care Export Park Phase 1 to land of Murli Manohar to Dasora Majra Playground to house of Ramesh towards Durga Ram House to Mata Mandir to Shamshan Ghat Harijan Basti Dasoramajra to ram lok house, kunjhal to RR Casting.</p> <p><i>East: Opp. Chandigarh Agritech Co.</i></p> <p><i>West :- Kuldeep House</i></p> <p><i>North:- Dasora Majra Playground</i></p> <p><i>South : Him City near Haryana Border</i></p>

13.	13	Kunjhal	<p>Welfare Office to land of Ishwar Dass fauzi towards house of Govindi and right side of other road to Biogenetic Company towards land of suresh to land of Mohan Lal, Pritam to Chandigarh Agritech Co. to Stylo Tableware to land of ITI, Kunjhal to house of Ram lok to land of Sunil Kumar to land of Mulkh Raj, Chet Ram to kua to Ruchi Masala Co. to Water Tank to house of Sham adjoining Sh. Ram Co. to Welfare Office.</p> <p><i>East: Land of Sham Lal</i></p> <p><i>West :- Land of Surinder</i></p> <p><i>North:- Prachin Kua, Kunjhal</i></p> <p><i>South : Behind HSEB Colony</i></p>
14.	14	Baliyana	<p>Starting from Bated Khera towards Guggamari Bated to CHC to House of Karamchand to land of Sita Ram Pehalwan opp. Amit Rana Company to Vaidyanath Company opp. Land Jeet Ram, Bated, Shiv Mandir towards Gas Plant, Kotla. Kotla Khoo towards land of Raj Kumar to land of Jaipal, Kotla to Shiv Mandir Talab to Vir Chand to Harijan Basti Kua, Hindustan Unilever Company towards Shri Ram company to High Valley all upstream of Baddi Barotiwala road.</p> <p><i>East: Shri Ram Company</i></p> <p><i>West :- Sita Ram House</i></p> <p><i>North:- Kua Kotla</i></p> <p><i>South : High Valley</i></p>
15.	15	Barotiwala	<p>Starting from Ravinder Gaushala to HP Petrol Pump, Helipad to Het Ram House , Nirankari Satsang Bhawan to Barotiwala School Ground, IPH Office Barotiwala towards HPSEB Office, Truck Union towards Barrier towards Milestone to land of Surinder to Prime Steel to Degree College and Chintamani School to Land of Telu and Land of Vijay Thakur , Chowk Buranwala near Petrol Pump near Prime steel towards house of Tarsem to High Valley and Khera Bated to Land of Madan, Shiv Baba Temple to Land of Vir Chand Nambardar to Paper High Mill Opposite Ram and Land of Parveen towards DS Beverages Company to Microtek to land of Uday Backside Petrol Pump and Land of Arun Thakur to Ravinder Gaushala. Buranwala towards High Valley all down stream of Baddi Barotiwala road upto Haryana Border.</p> <p><i>East: Prime Steel</i></p>

			<p><i>West :- Ravinder Gaushala</i></p> <p><i>North:- Haripur Paper Mill</i></p> <p><i>South : Helipad</i></p>
--	--	--	--

4. MUNICIPAL CORPORATION, UNA:

S. No.	Ward No.	Name of Ward	Name of Revenue Village	Identifiable Description of the area
1.	1	Lalsingi	Lalsingi (Ward No. 1-7 of GP Lalsingi)	<p>The entire Revenue mohal Lalsingi constitute ward No. 1 Lalsingi. This ward consists of ward 1 to 7 of GP Lalsingi. The periphery of this newly created ward No. 1 Lalsingi is identifiable as under:</p> <p>Bounded on the North By: Southern boundary of Mohal Jhalera upto N.H. Una-Amb & then along southern side of Hillview colony upto police line ground.</p> <p>Bounded on the South By: Northern part of Mohal Rampur.</p> <p>Bounded on the East By: Boundary with western side of Mohal Kotla Khurd starting from near Police Ground then along Western boundary of Mohal Kotla Kalan up to South West boundary of Mohal Kotla Kalan.</p> <p>Bounded on the West By: Boundary with Eastern part of Mohals Badehra & Kangar.</p>
2.	2	Jhalera	Jhalera, Rainsary Upperly (part), Rainsary Nichali (part), Ward No. 7 of G.P. Rainsary Ward No. 1-5 of GP Jhalera	<p>This ward consists of Mohals Jhalera (Complete) Rainsary Upperly (part), Rainsary Nichali (part), Ward No. 1-5 of Jhalera and ward No. 7 of G.P. Rainsary. The periphery of this newly created ward No. 2 Jhalera is identifiable as under:</p> <p>Bounded on the North By: Southern Boundary of G.P Basal lower from Swan River up to near Mahindra showroom on N.H. Una-Amb.</p> <p>Bounded on the South By: Northern Boundary of Mohal G.P Lalsingi from Swan River near Raizada restaurant up to N.H. and then up to Hillview colony.</p> <p>Bounded on the East By: From near Mahindra showroom along Eastern boundary of ward no. 7 of GP Rainsary up to Hillview Colony.</p> <p>Bounded on the West By: Swan River.</p>

3.	3	Rainsary	Rainsary Upperly (part), Rainsary Nichali (part), Ward No. 1 to 6 of G.P. Rainsary. GP Kotla Kurd ward No.1-5.	<p>The Revenue mohal Rainsary Upperly, Rainsary Nichali, constitute ward no. 3 Rainsary and Kotla Khurd. This ward consists of Mohals Rainsary Upperly (part), Rainsary Nichali (part), consisting of ward No. 1 to 6 of G.P. Rainsary. The periphery of this newly created ward no. 3 - Rainsary is identifiable as under:</p> <p>Bounded on the North By: Southern boundary of G.P Basal lower up to main highway from near on N.H. Una Amb up to North West boundary of Mohal Kotla Khurd near railway under pass Takka road.</p> <p>Bounded on the South By: Nothern Boundary of ward 7 of merged G.P Rainsary. Up to N.H. Una Amb.</p> <p>Bounded on the East By: Western boundary of mohal Kotla Nichla.</p> <p>Bounded on the West By: Eastern boundary of ward No.7 of merged GP Rainsary along N.H. Una Amb.</p>
4.	4	Kotla Lower	Kotla Lower, Ajnoli Lower	<p>The Revenue mohal Kotla Nichla and Ajnoli constitute ward No. 4 Kotla Lower. It comprises Ward of Kotla Lower and Ward of Ajnoli Lower. The periphery of this newly created ward no. 4 Kotla Lower is identifiable as under:</p> <p>Bounded on the North By: Southern boundary of Mohal Barnoh.</p> <p>Bounded on the South By: Boundry with mohal Arniala.</p> <p>Bounded on the East By: Western boundary of Mohal Barnoh, Dangoli, Ajnoli and Kotla Kalan upper.</p> <p>Bounded on the West By: Along eastern boundary of mohal Rainsary and Lalsingi from near railway bridge along Hillview Colony and police ground up to near Girls' College.</p>
5.	5	Kotla Upper	Ajnoli, Kotla Kalan. Ward of Ajnoli upper. Wards of Kotla Kalan upper.	<p>The Revenue mohal Ajnoli, Kotla Kalan upper constitute ward No. 5 Kotla Upper. This ward consists of Mohals Ajnoli upper and Kotla Kalan Upper. The periphery of this newly created Ward No. 5 Kotla Upper is identifiable as under:</p> <p>Bounded on the North By: Southern boundary of Mohal Dangoli.</p>

				<p>Bounded on the South By: Northern boundary of Mohal Arniala upper.</p> <p>Bounded on the East By: Western boundary of Mohal Lamlehri revenue village from south east part of Dangoli up to North east boundary of Arniala upper.</p> <p>Bounded on the West By: South east boundary of Kotla lower and Ajnoli lower.</p>
6.	6	Arniala Upper	Arniala upper (part). Ward No. 1 Partial and ward No. 2 to 6 of GP Arniala Upper.	<p>The Revenue mohal Arniala constitute ward No. 6 Arniala Upper. This ward consists of Mohals Arniala (Part). It is comprised of ward No. 1 partial and 2-6 of GP Arniala Upper. The periphery of this newly created ward No. 6 Arniala Upper is identifiable as under:</p> <p>Bounded on the North By: From meeting point of Hamirpur Una road and Southern boundary of Kotla kalan upperla along Southern boundary of Kotla Kalan upperla.</p> <p>Bounded on the South By: From South east of merged G.P Arniala lower upto North east of merged G.P Malahat along its northern boundary.</p> <p>Bounded on the East By: From South East boundary point of mohal Kotla Kalan upper up to North East boundary point of Mohal Malahat along boundary of Mohal Madanpur.</p> <p>Bounded on the West By: From meeting point of Hamirpur Una road and Southern boundary of mohal Kotla Kalan upper along the road up to South West boundary of R.H. Una then along Southern boundary of R.H. Una up to railway line, then along railway line up to meeting point of railway line and mohal Arniala boundary then along the Western boundary of mohal Arniala.</p>
7.	7	Arniala Lower	Arniala (part)	<p>The Revenue mohal Arniala constitute ward No. 7 Arniala Lower. This ward consists of Mohals Arniala (Part). The periphery of this newly created ward No. 7 Arniala Lower is identifiable as under:</p> <p>Bounded on the North By: Southern Boundary of Kotla Kalan merged G.P.</p> <p>Bounded on the South By: Northern Boundary of old Municipal Council Una upto south west point of Arniala upper merged G.P.</p> <p>Bounded on the East By: West boundary of Arniala upper merged G.P.</p>

				<p>Bounded on the West By: Near shamshan ghat of Una situated in ward No. 1 of old Municipal council Una.</p>
8.	8	Arya Nagar	<p>Arya Nagar (Part), Behli (Part), Galua (Part). Old MC Una ward No.1 Partly, ward No.2 Partly, ward No. 9 partly.</p>	<p>The Parts of Revenue Mohal Arya Nagar, Behli, Galua constitute ward no. 8- Arya Nagar. This ward consists of part of old MC Una ward no. 1 Partly, ward no. 2 Partly, ward no. 9 partly. The periphery of this newly created ward no. 8 Arya Nagar is identifiable as under:</p> <p>Bounded on the North By: From the Junction of Mohal boundary of Arya Nagar and Kotla Kalan Lower then along the Mohal boundary Arya Nagar near Shamshan Ghat Una and up to culvert on Una Takka Road near old Navyug school.</p> <p>Bounded on the South By: from Lal singi khad nullah junction then along the nullah up to Una Santokhgarh road junction near Hotel Natraj then upto old bus stand chowk to rotary chowk.</p> <p>Bounded on the East By: from Rotary chowk to main bazar up to Gian Halwai Street Junction to street Jn near Himachal Glass House to Tehsil Ghatti chowk on Arvind Marg then along khokha market street up to bridge on Una Nangal Road then along Una Nangal Road to Takka road Junction then along Una Takka Road to culvert on Una Takka Road near old Navyug school Una.</p> <p>Bounded on the West By: From the Junction of mohal boundary of Arya Nagar with Kotla Kalan Lower and then up to bridge on old Hoshiarpur Road on Lalsingi Khad.</p>
9.	9	Galua	<p>Galua, Arniala, Baag, Una. Old MC Una ward No.3 Complete. Old MC Una ward No.1 Partly. Merged GP Arniala Upper Ward No. 1 complete and 7 partly.</p>	<p>The Revenue Mohal Galua, Arniala, Baag, Una constitutes ward No. 9 Galua. This ward consists of Mohals Galua, Arniala, Baag, Una. The periphery of this newly created ward No.9 Galua is identifiable as under:</p> <p>Bounded on the North By: From the Culvert on Takka road near old Navyug school Una then along the nallaha up to Culvert on Una Hamirpur Road near Smrat Studio then along the Una Hamirpur Road up the street junction of street to Arniala upper with the Una Hamirpur Road near Zonal Hospital Una then up to meeting point with the old boundary of old MC ward no. 3 up to Railway line.</p> <p>Bounded on the South By: From Una Khad to 84-Porian to Main Bazar Chowk to Tehsil Ghatti</p>

				<p>Chowk on Arvind Marg to Bridge on Una Nangal Road near Khokha Market.</p> <p>Bounded on the East By: From North East Jn of Railway line to railway bridge on Una Khad then along the Una Khad to Jn point of 84-Pourian.</p> <p>Bounded on the West By: From Bridge on Una Nangal Road near Khokha Market to Takka road junction then along Una Takka Road up Culvert on Takka road near old Navyug school Una.</p>
10.	10	Behli	<p>Behli, Shiv Nagar, Rampur. Old MC Una ward No. 10. Old MC Una ward No. 9 Partly. GP Rampur ward No. 7 Partly.</p>	<p>The Revenue mohal Behli, Shiv Nagar, Rampur, constitute ward No. 10- Behli. This ward consists of Mohals Behli, Shiv Nagar, Rampur, and old MC Una ward no. 10 complete, ward No. 9 Partly and GP Rampur ward No.. 7 partly. The periphery of this newly created ward No.10- Behli is identifiable as under:</p> <p>Bounded on the North By: from Mohal boundary of Behli along the Nullah coming from near Natraj Hotel and up to Una Santokhgarh Road junction then along the Una-Santokhgarh Road up to Ramji Karyana Street Jn then along the Ramji Karyana Street up to Moh. Panga street to Street Jn near house of Kundan Lal to Bhat shop to street Jn near house of Kartar Singh to street Junction near h/o Jeewan Kumar to culvert of Mohalla Loharan on nullah coming from Katna well.</p> <p>Bounded on the South By: Southern boundary of Mohal Lalsingi then along Southern boundary of Behli Mohal up to Una-Santokhgarh Road culvert near Mohalla Sainian then along the Nullah up to Mohalla Jol up to Rampur Boundary.</p> <p>Bounded on the East By: Mohalla Jole nullah Jn with Rampur then along the nullah up to Culvert near house of Rahul Kumar then to culvert of Moh. Loharan on nullah coming from Katna well.</p> <p>Bounded on the West By: Along the Eastern boundary of revenue village Lalsingi and Northern boundary of mohal Rampur.</p>
11.	11	Shiv Nagar	<p>Baag, Una, Shiv Nagar, Behli. Old MC Una ward No.9 partly, ward No. 2 partly, ward</p>	<p>The Revenue Mohal Baag, Una, Shiv Nagar, Behli constitute ward no. 11-Shiv Nagar. This ward consists of old ward of MC Una ward No. 9, 2, 6 and 7. The periphery of this newly created ward No. 11- Shiv Nagar is identifiable as under:</p>

			<p>No.5 partly, ward No. 6 complete, ward No. 7 complete.</p>	<p>Bounded on the North By: From the Junction of street of 84- Pourian on Una Khad near steel bridge then along street 84- Pourian up to main Bazar Chowk to Tehsil Ghatti Chowk on Arvind Marg then along the Arvind Marg up to Himachal Glass house shop to main Bazar Street Jn near Gian Halwai shop then along the main Bazar up to old bus stand chowk.</p> <p>Bounded on the South By: From Una Khad Junction of street to TCP office road back side of Rehan Basera MC Una to street near house of Yog Raj Samber via street back side of Rehan Basera MC Una then to street Jn near Sardari ka Nalka (Public Water Tap) to Pulwala Bazar Chowk near Shiv Mandir. Then this chowk to street Jn on Pulwala Bazar street of MC Park Street near old Post office then along old post office street to Mohalla Katna well to Ram Nath Ghatti to street junction near shop of Mathura Devi to nullah near EWS quarters then along the Nullah to street junction near house of RC Sharma and Kundan Lal then along the Moh. Panga street up to junction of street of Ramji Karyana wala.</p> <p>Bounded on the East By: From 84-Pourian street Junction near steel bridge on Una Khad then along the Una Khad to downstream up to street Jn on TCP office road of street Backside of Rehan Basera MC Una.</p> <p>Bounded on the West By: From Mohalla Panga Street bend near Jn of Ramji Karyana Street to Una- Santokhgarh Road Street Jn near shop of Ramji Karyana then along the Una-Santokhgarh Road up to old bus stand chowk.</p>
12.	12	Neelaghat	<p>Baag (Part), Una (Part), Shiv Nagar (Part). Old MC Una ward no.11 complete, ward no. 5 Partly, ward No. 8 complete.</p>	<p>The Revenue mohal Baag (Part), Una (Part), Shiv Nagar (Part) constitute ward No. 12-Neelaghat. This ward consists of Mohals Baag (Part), Una (Part), Shiv Nagar (Part) and old MC Una ward 11 and 8 partly. The periphery of this newly created ward No. 12-Neelaghat is identifiable as under:</p> <p>Bounded on the North By: From Una Khad Junction of street to TCP office road back side of Rehan Basera MC Una to street near house of Yog Raj Samber via street back side of Rehan Basera MC Una then to street Jn near Sardari ka Nalka (Public Water Tap) to Pulwala Bazar Chowk near Shiv Mandir. Then this chowk to</p>

				<p>street Jn on Pulwala Bazar street of MC Park Street near old Post office then along old post office street to Mohalla Katna well then along the nullah near Katna well to culvert mohalla Loharan.</p> <p>Bounded on the South By: From Una Khad Junction of Mohal boundary of Mohal Baag and Una then along the Una Mohal boundary up Jol Nullah Junction with Rampur then along the Jol Nullah to Culvert on this nullah near house of Rahul Kumar then along the Nullah to upstream side up the culvert on Mohalla Loharan.</p> <p>Bounded on the East By: From Una Khad Junction of street to TCP office road back side of Rehan Basera MC Una then along the Una Khad to downstream side up to the Una Khad Junction of Mohal boundary of Mohal Baag and Una.</p> <p>Bounded on the West By: From culvert on Katna well nullah near moh. Loharan to downstream along Nullah to culvert on nullah near house of Rahul Kumar then along the Jol Nullah to the junction with Rampur Mohal boundary.</p>
13.	13	Malahat	<p>Malahat, Malahat Nagar (part), Ward No 1,2,3,6,7 of G.P Malahat plus Eastern side of Ward No. 4 of M.C. Una.</p>	<p>The Revenue mohal Malahat, Malahat Nagar (part), constitute ward no. 13 Malahat. This ward consists of Mohals Malahat, Malahat Nagar (part), Ward No 1,2,3,6,7 of merged G.P. Malahat and Eastern side of Ward No. 4 of old M.C. Una. The periphery of this newly created ward no. 13 Malahat is identifiable as under:</p> <p>Bounded on the North By: From South east boundary of mohal Arniala upper up to railway bridge on Una khad then along Una Khad upto Una-Nangal Road bridge near Saini sweet shop.</p> <p>Bounded on the South By: From South East boundary of mohal Malahat along Southern boundary of this Mohal upto near Lileshwar Shiv temple. Then from near this temple to overhead railway bridge over Una-Nangal Road.</p> <p>Bounded on the East By: Western boundary of mohal Madanpur.</p> <p>Bounded on the West By: From near Lileshwar Shiv temple along Una-Nangal Road up to bridge near Saini sweet shop.</p>

14.	14	Bharolian	<p>Bharolian Khurd, Up-Mohal Malahat Nagar (part), Ward No. 4 & 5 of G.P. Mahalat. West side part of old MC Una Ward No 4.</p>	<p>The Revenue mohal Bharolian Khurd, Up-Mohal Malahat Nagar (part), constitute ward no. 14-Bharolian. This ward consists of Mohals Bharolian Khurd, Up-Mohal Malahat Nagar (part), Ward No. 4 and 5 of merged G.P. Mahalat and West side part of Ward No. 4 of old M.C. Una. The periphery of this newly created ward no. 14 - Bharolian is identifiable as under:</p> <p>Bounded on the North By: From overhead railway bridge on Una Nangal Road then up to bridge near Saini sweet shop along Una-Nangal Road.</p> <p>Bounded on the South By: From Railway Crossing along southern boundary of revenue village Bharolian Khurd upto tri junction point of Kuthar Khurd, Bharolian Khurd & Rampur revenue villages.</p> <p>Bounded on the East By: From overhead railway bridge on Una Nangal Road the along the railway line up to GP Malahat mohal boundary.</p> <p>Bounded on the West By: From tri junction point along the western boundary of Bharolian Khurd revenue village up to RTO office backside. From this point from the back of Shelza Vihar and Chanderlok Colony up to Una Khad then along Una Khad up to bridge on Una-Nangal Road near Saini sweet shop.</p>
15.	15	Rakkar Colony	<p>Rakkar Colony, Jalgran (partial) Ward No. 1, 2, 9, 10, 11, 13 of G.P. Tabba in totality Plus Part of Ward No. 5 towards west side of railway line Ward No. 1.</p>	<p>The Revenue mohal Rakkar Colony, Jalgran (partial) constitute ward no. 15 Rakkar Colony. This ward consists of Mohal Rakkar Colony, Jalgran (partial) Ward No. 1, 2, 9, 10, 11, 13 of G.P. Tabba in totality Plus Part of Ward No. 5 towards west side of railway line Plus Ward No. 1 of G.P. Jalgran. The periphery of this newly created ward no. 15 Rakkar Colony is identifiable as under:</p> <p>Bounded on the North By: Northern boundary of Ward No-1 of merged G.P. Tabba from Basoli Khad and backside of Sahani eye hospital and backside of Mount Carmel School upto near Rain Shelter Rakkar colony (Una-Nangal Road).</p> <p>Bounded on the South By: From Railway crossing on Basoli Khad along the east side of Railway Line upto Rakkar Colony Mohal boundary.</p>

				<p>Bounded on the East By: Along the right bank of Basoli khad.</p> <p>Bounded on the West By: From overhead railway bridge on Una Nangal Road then along the Railway Line up to tri junction point along the western boundary of Bharolian Khurd revenue mohal.</p>
16.	16	Kuthar	<p>Kuthar Khurd, Kuthar Kalan Tabba (Part) Ward No. 1-5 of G.P. Kuthar Khurd. Ward No. 1-5 of GP Kuthar Kalan. Ward No. 5 (Partly) of GP Tabba.</p>	<p>The Revenue mohal Kuthar Khurd, Kuthar Kalan constitute Ward No. 16 Kuthar. This ward consists of Mohals Kuthar Khurd, Kuthar Kalan Plus Part of Ward No. 5 of G.P. Tabba. The periphery of this newly created Ward No. 16 Kuthar is identifiable as under:</p> <p>Bounded on the North By: From Railway Crossing point of Bharolian Khurd and Rakkar Colony along northern boundary of Kuthar Khurd revenue Village up to south west point of Bharolian Khurd revenue Village.</p> <p>Bounded on the South By: Northern boundary of revenue Village Jankaur and Abada Barana.</p> <p>Bounded on the East By: Along the western side of railway track from railway crossing and Bharolian Khurd and Rakkar Colony junction up to railway bridge on Basoli khad then along southern boundary of Tabba revenue Village up to Jalgran khad.</p> <p>Bounded on the West By: Western boundary of revenue Village Kuthar Khurd and Kuthar Kalan.</p>
17.	17	Rampur	<p>GP Rampur Bela complete, Rampur Partly area of GP Rampur (Ward No. 1 to 6 complete and North side part of Ward No. 7 from Jole Nullah to Culvert on Una Santokhgarh Road). Old MC Una ward No. 4 area of Chanderlok Colony and Shelza Vihar Colony.</p>	<p>The Revenue mohal Rampur Bela, Rampur constitute Ward No. 17. This ward consists of Mohals Rampur Bela, Rampur Plus Part of merged G.P. Rampur Ward No. 1 to 6 Plus North side part of Ward No. 7 from Jol Nalah to Culvert on Una Santokhgarh Road. The periphery of this newly created Ward No. 17 Rampur is identifiable as under:</p> <p>Bounded on the North By: Southern boundary of revenue Village Lalsingi then southern boundary of Behli revenue Village up to Una-Santokhgarh Road culvert near Mohall Sainian then along the nallah up to Mohalla Jol then southern boundary of Shiv Nagar and Una revenue Villages up to Una Khad including Shelza Vihar and Chanderlok Colony.</p> <p>Bounded on the South By: Southern boundary</p>

				<p>of Rampur Bela revenue Village.</p> <p>Bounded on the East By: Eastern part of Shailja Vihar and Chanderlok Colony and RTO Office then along eastern boundary of revenue Village Rampur and Rampur Bela.</p> <p>Bounded on the West By: Swan Khad along the western boundary of Revenue villages Rampur and Rampur Bela.</p>
--	--	--	--	---

5. MUNICIPAL CORPORATION, DHARAMSHALA:

S.No.	Ward Number	Name of the ward	Name of Mauja	Name of Revenue Village	Identifiable description of the area
1.	Ward No. 1	Forsythganj	Dharamshala	Part of Breh	Part of EB1 (Part of Nadi Village)
				Part of Breh	EB No. 6 (I,II,III) (Area of TCV School).
				Part of Breh	EB No. 7 (Forsythganj)
2.	Ward No. 2	Bhagsunag	Dharamshala	Part of Dharamkot.	Part of EB No.1 (Vill. Dharamkot)
				Part of Dharamkot.	EB No. 2 (Area of Dharamkot around water Tank, Rakker Sakeri, Galu, Haini).
				Part of Bhagsunag.	EB No. 3 (Area of above Bhagsu Temple, up to water fall).
				Part of Bhagsunag.	EB No. 4 (Area between Bhagu and TIPA road from Mcleodganj chowk to Dharamkot).
				Part of Dharamkot.	EB No. 5 (Area between TIPA Road and Mall Road including BOT Bus stand up Dharamkot).
				Part of Bhagsunag.	EB No. 8 (Area below Bagsu Temple bhagsu road, upto Earthquake Centre lower boundry Charan Khad).
				Part of Mcleodganj.	EB No. 9 (From Earthquake Centre to Hotel Green Below the road includes full Dasalini Village).
3.	Ward No. 3	Mcleodganj	Dharamshala	Part of Mcleodganj	EB No. 10(I) (From Naoroji Road to Dolma Chowk Buta Singh Building up to Hotel Green).
				Part of Mcleodganj.	EB No. 10 (II) (Area below Dolma Chowk Tibetan Handicraft Institute/area below Dr. Yeshe Donden).

				Part of Mcleodganj.	EB No. 11 (Dolma Chowk to Temple Chowk, between Naoroji Road MC Parking Jogiwara Road Lower Boundry on Kirti Monastery Road).
				Part of Mcleodganj.	EB No. 12(I) (Area below Kirti Monastery Road to Jogiwara Road).
				Part of Mcleodganj.	EB No. 12 (II) (Below EB No. 12 (I) Temple Road to includes upto Karmu Moad includes temple, Kashmir cottages).
				Part of Ghamru.	EB No. 13 (Area below Jogiwara Road from Karmu Moad to Meetha Nala upto Dolma Chowk).
				Part of Ghamru.	EB No. 14 (I) (Below Karmu Moad area between Karadanda Road and Charan Khad upto Shiv Temple <i>i.e.</i> House No. 87).
4.	Ward No. 4	Kashmir House	Dharamshala	Up Mahal Dharamshala.	EB No. 14 (II) (Area below House No. 87 up to Library Road, between Kharadanda Road and Charan Khad).
				Up Mahal Dharamshala.	EB No. 16 (Area above Fawara Chowk and old chari road and khaniara road above Divisional Commissioner residence).
				Up Mahal Dharamshala	EB No. 17 (I) (Area below Delak Hospital House No. 51).
				Up Mahal Dharamshala.	EB No. 17 (II) (Area below House No. 51 to Kirpu Moad between Old CMO Residence road and road to house of Chandresh Kumari).
				Up Mahal Gamru .	EB No. 21 (below Khaniara Road to Ramnagar Road between Gurudwara Road and Cinema Gali).
5.	Ward No. 5	Khajanchi Mohalla	Dharamshala	Part of Ghamru.	EB No. 15 (I) Area below Tibetan Liberay upto Kuhal includes kafankot Vill. Upto Charan Khad.
				Part of Ghamru	EB No. 15(II) (Area Kuhal to Gamru Ground upto charan khad)
				Part of Ghamru.	EB No. 18 (Area between Gamru Road to Khaniara Road upto Charan Khad).
				Part of Ghamru.	EB No. 19 (Area between Gamru Road to Khaniara Road up to EB

					No. 18).
				Part of Ghamru.	EB No. 20 (Area from KCC Bank to water tank at Ramnagar between khaniara road and cinema wali gali).
				Up Mahal Ramnagar	Part of Ward No. 3 of Earstwhile Gram Panchayat Mant Vill. Ramnagar from census house No. 25 to 80 except TCV (Census House No. 61) and 111 to 125.
6.	Ward No. 6	Kotwali Bazaar	Dharamshala	UP Mahal Dharamshala.	EB No. 25 (Area below Dhauladhar Road up HRTC Workshop, Bus stand upto shop Banarasi opposite Kangra Museum, Gurudwara road).
				UP Mahal Dharamshala.	EB No. 24 (Below old chari road to suder road upto Hotel Dhauladhar).
				UP Mahal Dharamshala.	EB No. 22 (Area between Gurudwara road and main road of kotwali bazaar up to Bakf Board Office).
				UP Mahal Dharamshala.	EB No. 23 (Area from Ayurvedic Hospital to Shanta Diwan Gali via Shiv Vihar Colony, Shirdi Chowk .
				Up Mahal Chilgari.	EB No. 26 (Area from Maan Filling Station to Circuit House including Chilgari official residences upto Judicial complex)
				Up Mahal Chilgari.	EB No. 27 (Area Includes Gorkha Colony and Housing Board Colony).
				Up Mahal Civil Station	EB No. 28 (includes Education Board Colony, PWD Colony and Shiv Temple.
7.	Ward No. 7	Secretariat	Dharamshala	Up Mahal Civil Station.	EB No. 29 (Area from Opposite Police Station to Prayas Bhawan including DC Office, Kachari Adda Depot Bazar Road upto Nala).
				Up Mahal Dharamshala.	EB No. 30 (Area below house of Anil above Lajwanti Nursury upto Prayas Bhawan between Ramnagar and excise office road).
				Up Mahal Civil Station	EB No. 31 (Area below Sanatan Dharam School to War Memorial to Allahabad Bank).
				Up Mahal Civil Station.	EB No. 32 (Below Kachari Petrol Pump to Education Board

					includes Centre Point TCP Office).
				Up Mahal Civil Station.	EB No. 33 (Area Between Yol Road to Forensic Lab up Shyamnagar Nala).
				Up Mahal Civil Station.	EB No. 34 (Area Hanuman Mandir to Police Ground comprising DRDA upto Yol Road).
			Mauja Sakoh	Patt	Part of Ward No. 9 of GP Mant
8.	Ward No. 8	Khel Parisar	Part of Dharamshala.	Dharamshala	EB No. 35 (Area from opposite KCCB to Sanik Rest House).
				Dharamshala	EB No. 36 (Area below Police Ground upto) College Prys Bhawan includes Jail and Police Colony.
				Up Mahal Civil Station	EB No. 37 (Area from Degree College to Gaggal Road includes HPCA Stadium Radio Station.
			Part of Mauja Sakoh.	Part of Upprehar	Ward No. 1 to 3 and 7 of Erstwhile GP Sakoh.
			Part of Mant	Chelian	Part Ward No. 9, of Erstwhile GP Mant
9.	Ward No. 9	Sakoh	Part of Mauja Sakoh.	Panjlehar	Ward No. 4 to 6 of Erstwhile GP Jatehar.
			Part of Mauja Sakoh.	Jatehar	Ward No. 1 to 3 of Erstwhile GP Jatehar.
			Part of Mauja Sakoh.	Part of Upprehar	Ward No. 4 to 6 of Erstwhile GP Sakoh.
10.	Ward No. 10	Shyamnagar	Part of Mant	Shyamnagar	Ward No. 6 to 8, and 10 to 13 of Erstwhile GP Mant.
11.	Ward No. 11	Ramnagar	Part of Mant	Ramnagar	Ward No. 1,2, remaining part of 3 (including House No. 61), 4 and 5 of Erstwhile GP Mant.
12.	Ward No.12	Badol	Part of Mauja Ghaniara	Upper Badol	Ward No. 1 to 4, 8 and 9 of Erstwhile GP Upper Badol.
				Up Mahal Dari.	Ward No. 7 of Erstwhile GP Upper Dari.
13.	Ward No. 13	Dari	Part of Mauja Ghaniara	Jhikli Badol	Ward No. 5 to 6, of erstwhile GP Upper Badol.
				Jhikli Dari	Ward No. 6 to 8 of erstwhile GP Gabli Dari .
					Ward No. 4 of earstwhile GP Gabli Dari.
14.	Ward No.14	Kand	Part of Mauja Ghaniara.	Gabli Dari	Ward No. 1 to 3, 5 and 9 of Erstwhile GP Gabli Dari.
				Upperli Dari	Ward No. 1 to 3 of erstwhile GP Upper Dari.
				Kand	Ward No. 5 of erstwhile GP

					Upper Dari.
15.	Ward No.15	Khaniara	Part of Mauja Ghaniara.	Khaniara	Ward No.1 to 5 and 10, 11 of erstwhile GP Khaniara.
				Part of Rev. Village Thehar.	Ward No. 6,7 and 9 of erstwhile GP Khaniara.
16.	Ward No.16	Sidhpur	Part of Mauja Ghaniara .	Part of Vill. Sidhpur .	Ward No. 6 to 11 of erstwhile GP Sidhpur
			Part of Mauja Ghaniara.	Part of Revenue Vill. Thehar	Ward No. 8 erstwhile GP Khaniara.
17.	Ward No. 17	Sidhbari	Sidhbari	Chakban Sidhbari .	-
				Sidhbari	Ward No. 1,2,3 and part of Ward No. 4 erstwhile GP Sidhbari.
			Part of Mauja Ghaniara	Part of Vill. Sidhpur	Ward No. 1 to 5 of erstwhile GP Sidhpur

6. MUNICIPAL CORPORATION, PALAMPUR:

S.No.	Number of the Ward	Name of the Ward	Name of Mauja	Name of Revenue Village	Identifiable description of the area
1.	Ward No. 1	Lohna	Bundla	Bundla Khas Kohli Lohna	North- The periphery of this ward starts from house of Sh. Budhi Singh Bedi (P-1) extends towards Ashok Kumar's house (P-2). East- Boundary further extends from (P-2) to (P-3) meeting point of Mohal Chornali & Mohal Surad. South- P-3 to P-16 (small bridge on MolKhad). West- From P-16 (small bridge on MolKhad) to P-17 (Employment Exchange) and then upto P-18 (The boundary of Mohal Bundla Tea Estate meeting at Bhiral Khad near Wine and Dine Hotel. In fact this is the south-west side of this ward which further extends from P-18 (boundary of Mohal Bundla Tea Estate) at Bhiral Khad to P-1/1 (the edge of Neugalkhad) till chidchowk and ends at P-1 (House of Sh. Budhi Singh Bedi).
2.	Ward No. 2	Palampur Upper	Palampur	Partial area of Palampur Upparla &	North: Starting from P-22/1 (Jangi Chowk) to P-17 (Employment Exchange) passing through P-22

				Partial area of Palampur Khas.	(Manglani garments), P-19 (Boundary of Aima & Bandla Tea Estate), P-18 (Boundary of Bandla Tea Estate & Har).
			Ghuggar	Partial area of Mohal Ghuggar.	
3.	Ward No. 3	Palampur Khas	Palampur	Part of Palampur Uparla, Part of Palampur Khas.	North & East- The boundary starts from P-17 (Employment Exchange upto P-14/1 (Fencing of HPKV) passing through P-16 (Upper Bridge on Moulkhad) P-16/1 (Bridge on NH at Moulkhad P-15/1 (a small Pully on Moulkhad).
			Bundla	Nihang	North & West- The boundary starts from P-17 (Employment Exchange) to P-46/1 (edge of Villa Camellia) passing through P-49 (the south east turn of Ward No. 5 of old MC Palampur and P-47/1 (Chandi Mata Mandir, Sandhu Mohla) and P-47 (By pass road). South- P-46/1 (edge of Villa Camellia to P-14/1 (fencing turn of HPKV).
4.	Ward No. 4	Aima	Bundla	Part of Mohal Aima	North- Starts from Chopati Chowk (P-20) to the boundary of Lohna and Bundla Tea Estate (P-19).
			Ghuggar	Part of Mohal Ghuggar	East- P-19 (Boundary of Lohna & Bundla Tea Estate) to P-22 (Manglani Garments). South- P-22 (Manglani Garments) to P-21/1 (Verma Tent House) Passing through P-21 (Gupta Stationers) ending at 21/1. South West- P-21/1 (Verma Tent House) to P-20 (Chopati Chowk).
5.	Ward No. 5	Sughar	Bundla	Bundla Tea Estate	North- P-1/1 Chid Chowk alongside Neugal Khad and extends toward the meeting point of boundaries of Bundla Tea Estate and Har (P-18) at BhiralKhad i.e. Vacation Home Stay P-1/1 (boundary of Mohal Suggar at Neugal Khad). East- Starts from P-18 (the boundaries meeting point of Bundla Tea Estate and Haar at Bhiral Khad) to P-21/1
			Bundla	Suggar	
			Bundla	Part of Aima	
			Bundla	Har	

					(Verma Tent House) passing P-19 (boundary of Lohna and Bundla Tea Estate) & P-20 (Chopati Chowk) & P-18/1 Ravi Kumar House.
6.	Ward No.6	Ghuggar Khilroo	Sidhpur Rani	Khildu	North- Starts from P-25 (Neugal Khad straight to Milk Chilling Plant) to P-24 (boundary of Suggar and Differpat at Neugal Khad). East- P-24 (boundary of Suggar and Differpat at Neugal Khad) to P-23 (Dr. Bhardwaj House) passing through P-21/1 (Verma Tent House), P-21 (Gupta Stationer), P-22 (Manglani Garments), P-22/1 (Jungi Chowk). South- P-23 (Dr. Bhardwaj House) to P-27 (Fair Price Shop) passing through 27/1 (intersection Point of Mohal Khildu & Bhadoon). West- P-27 (Fair Price Shop) extends towards P-25 (Neugal Khad straight to Milk Chilling Plant) passing through P-26 (Old Panchayat Ghar Bindraban).
			Sidhpur Rani	Differpat	
			Ghuggar	Part of Ghuggar	
7.	Ward No.7	Bindraban	Sidhpur Rani	Chimbalhar	North- P-36 (Neugal Khad straight to Robinson's House) to P-25 (Neugal Khad Straight to milk Chilling Plant). East- P-25 (Neugal Khad straight to Milk Chilling Plant) passing P-26 (Panchayat Ghar Binderaban) P-27/1 (Interecting Point of Mohal Khildu and Bhadoo) and P-27 (Fair price Shop). South- Starts from P-29 (intersection point of path) to P-33 (Starting point of Mohankuhal) passing through P-28 (Santoshi Mata Temple). West- P-33 (Starting point of Mahan Kuhal) to P-36 (Neugal Khad straight to Robinson's house) passing through P-34 (turn Mohan Kuhal) P-35 (Ajeet Kumar's house).
			Sidhpur Rani	Kaliarkhad	
			Sidhpur Rani	Loharal	
			Sidhpur Rani	Bindraban	
			Sidhpur Rani	Bhadoon	
8.	Ward No. 8	Khalet	Khalet	Khalet	North- P-32 (entry of Railway line) to P-29 (Pedestrain Path passing through P-33 (Starting point of Mahan Kuhal) and P-28 (Santoshi Mata Temple).
			Khalet	Rodi	

					South- P-298 (Pedestrian Path) to P-29/1 (Starting of Pedestrian path). West- P-31 (end of Bhiral Khad) to P-32 (entry of Railway Line).
9.	Ward No. 9	Chowki	Khalet	Chowki	North- P-27/1 (Intersection point of Mohal Khiladu & Bhadoon) to P-23 (Dr. Bhardwaj House).
			Ghuggar	Part of Mohal Ghuggar.	East- P-23 (Dr. Bhardwaj House) to P-46(Turn of Bhiral Khas at the end of Mohal Tanda) passing through P-23/1 (Turn of Mohal Ghuggar) & P-23/1(boundary turn of Mohal Ghuggar & Tanda). West- P-30/1 (Meeting point of boundaries of Mohal Chowki, Maranda & Kasoti) to P-27/1 (intersecting point of Mohal Khildu & Bhadoon) passing of pedestrian path) & P-298 (intersection point of pedestrian path).
10.	Ward No. 10	Maranda	Maranda	Maranda	North- P-30/1 (Meeting point of boundaries of mohal Chowki, Maranda & Kasoti) to P-46/1 (edge of villa Camellia passing P-46 (turn of Bhral Khad).
			Maranda	Bag Uparla	East- P-46/1 (edge of Villa Camellia) to P-39 (Boundary of Mohal Badehar) passing along P-40 (SudBasti).
			Banghiar	Banghiar	South- P-39 (Boundary of Mohal Badehar to P-37 (Boundary of Mohal Mansimbal) passing through P-38 (boundary of Mohal Dehan). West- P-37 (Boundary of Mohal Mansimbal) to P-30/1 (Meeting point of boundaries of mohal Chowki, Maranda & Kasoti).
11.	Ward No.11	Rajpur	Rajpur	Gorat	North-Starts from P-46/1 (edge of Villa Camellia) to P-44 (boundary turn of Mohal Rajpur) passing through P-45 (boundary of Rajpur).
			Rajpur	Rajpur	East- P-44 (Boundary turn of Mohal Rajpur) to P-41 (Panchayat Ghar Bridge).
			Rajpur	Saralu	

					<p>South- P-41 (Panchayat Ghar Bridge ending at P-40 (Sub Basti) passing through P-41/1 (Railway Line crossing village Rajpur).</p> <p>West- P-40 (SudBasti) to P-46/1(edge of Villa Camellia).</p>
12.	Ward No. 12	Ghuggar Tanda	Ghuggar	Tanda	North- P-22/1 (Jangi Chowk) to P-48 (Tanda Bridge)
			Ghuggar	Part of Mohal Ghuggar.	<p>East- P-48 (Tanda Bridge) to 46/1(edge of Villa Camellia passing through P-47 (by pass Palampur Road).</p> <p>South- P-46/1 (edge of Villa Camellia) to P-46 (turn of Bhiral Khad).</p> <p>West- P-46 (turn of Bhiral Khad) to P-22/1 (Jungi Chowk) passing through P-23/2 (boundary turn of Mohal Ghuggar & Tanda), P-23/1 (Boundary turn of mohal Ghuggar), P-23 (Dr. Bhardwaj House)</p>
13.	Ward No. 13	Tanda	Holta	Jandera	North- From P-46/1 (edge of Villa Camellia) to P-14/1(Fencing turn of HPKV).
			Holta	Tanda Holta	
			Holta	Pantehar	East- Starts from P-14/1 (fencing turn of HPKV) to P-12 (Fencing turn of HPKV) through P-14 (Fencing Turn of HPKV) and P-13.
			Banuri	Tanda Parla	<p>South- P-12 (Fencing turn of HPKV) to P-42 (House of Balkrishan) passing through P-43 (boundary of Mohal Vand).</p> <p>West- P-42 (House of Balkrishan) to P-46/1 (edge of Villa Camellia) passing through P-41 (Panchayat Ghar Bridge) P-44 (Boundary turn of Mohal Rajpur), P-45 (Boundary of Mohal Rajpur)</p>
14.	Ward No. 14	Banuri	Banuri	Banuri	North- Starts from P-15/1 (Small Pully on Moulkhad) to P-6 (Nain Bridge over Awa Khad) passing through P-15 (Ambika Guest House).
			Banuri	Jhalerad	
			Banuri	Banuri Khas	

			Banuri	Matchar	<p>East- P-6 (Nain Bridge over Awa Khad) to P-8 (Amarnath Dhiman House) crossing P-7 Banoudu Bridge).</p> <p>South- From P-8 (House of Sh. Amarnath Dhiman) to P-12 (turn fencing of HPKV at the boundary of ward no. 13 passing P-9 (Boundary of Mollichak) to P-10 (Parkash Chand House) and P-11 (end of fencing HPKV).</p> <p>West- P-12 (Fencing turn of HPKV) to P-15/1 small pully on Molkhad passing through P-13 (Fencing turn of HPKV), P-14(fencing turn of HPKV) and P-14/1 (the southern boundary of Mohal Nihang intersecting the mesh wire fencing of HPKV)</p>
15.	Ward No. 15	Holta	Banuri	Bharmat Uparli	<p>North- P-16 (MoulKhad Bridge Upper) to P-5 (starting point of Awa Khad) passing through P-3 (meeting point of Mohal Chornali and Mohal Surad) & P-4 (CSIR & Army Junction Point).</p> <p>East- P-5 (starting point of Awa Khad) to P-6 (Nain Bridge on Awa Khad).</p> <p>South- P-6 (Nain Bridge) to P-15/1(Small Pully on MoulKhad) crossing P-15 (Ambika Guest House).</p> <p>West- P-15/1 (Small Pully on MoulKhad) to P-16 (MoulKhad Bridge Upper passing through 16/1</p>
			Holta	Holta	

7. MUNICIPAL CORPORATION, MANDI:

Ward No.	Name of Ward	E.B. No.	Boundaries of Wards	Boundaries of Wards
1.	Khaliyar 3896	000100	North: Mandi Pathankot Road Starting from Lawandi pul.	This block has been constituted starting ahead of Khaliyar chungi from Shri Dev Saini's house to retired CMO, Mr. Jyoti Prasad's house including all upside houses on Mandi-Pathankot road.
		000200	South: Up to drain adjacent to IPH water tank.	This block has been constituted from Puri's patrol pump; ahead of Khaliyar Chungi to Ward Member Mr Anand Kumar's house including all the downside houses on Mandi-Pathankot road.

		000300	<p>East: Up to house of Amit Sen.</p> <p>West: Up to the boundary of Beas Stream.</p>	This block has been built with the drain downward of Dy. Commissioner's residence, including all the houses upward to Mandi-Pathankot road, including Radha Swami Bhawan alongside drain of Kataula road, via Dhangsi dhaar down to the Beas Bridge alongwith all houses and from the Beas bridge to wood depot & Forest Dept. Colony onward of Mr. Prakash Chand's shop.
		000400		This block has been constituted starting from Dr.Jeevan Lal's house and by including all the houses downward to Mandi-Pathankot road to Ramesh Chander Vaidya's house alongwith a street which passes in front of Late Mr. KL Sehgal' house.
		Bijani/ 368		Entire Bijni/368 Muhal.
		Chhipanu/ 367		Entire Chipnu/367 Muhal's sub villages excluding Hmgram.
2.	Purani Mandi 2642	000500	<p>North: Starting from Chakkar Nala.</p> <p>South: Up to Shivram's house boundary of Purani Mandi ends at Muhal Bhiuli.</p> <p>East: via Vasni village.</p> <p>West: Ends at Chandu & uttam's house.</p>	This block has been formed starting from a house of Purani Mandi in front of Hanuman Temple including all the houses upward to road, furthermore by including all the houses opposite to Smt. Sarita Handa's house, making the drain as a boundary upto Mr. Rajender's house upward on Vasani road.
		000600		This block has been formed including all the houses upward to NH starting from Smt. Sarita Handa's house and leads through Happy Service Station to Jagriti Medical Store and including all the houses below to uplane, through Chaman Lal's house; ahead of Batuk Temple to Radha Krishan Temple, apart from this it includes Mrs. Jamna Devi's house upto drain/sewer and below that upto Mrs. Sarita Handa's house.
	000700	This block goes starting from Mrs Vidya's house in front of Kamal Kunj to Anglo Sanskrit School including all the houses toward Sheetala Mata Temple, and including all the houses below to backside street of Anglo Sanskrit School heads toward the street behind Mr. Lachhaman Upadhyay's house which leads to Vasani, further, it includes all the downward houses upto Mr NL Ukhal's house, and in backside including all the houses along footpath/path leading to Behra Nallah through Banyan tree and Mr Hutasan Shastri's house. From Nallah to main road and through that road to an upward street opposite to Jagriti Medical Centre including all the houses of this street are in this block.		
	000800	This block starts from Durga Dutt's house front		

				<p>facing ravine/drain which is in front of the street behind Anglo Sanskrit school and continues to go through the Netar Pal's house and include all upward houses of the street ahead of Lala Sipahi's house and lead to Vasai. The way/path which goes to Vasai by Mr. Kashir Thakur's house and all the houses including Mr. Kanhaiya Mistri' house, ahead this all the houses of Vasani are comprised in this block.</p>
		000900		<p>This block has been constituted including all the houses of Chhatrail, above the forest dept. office along the Arda Nallah; and including the Conservator of Forest's Residence and all the houses next to this below the Araadha road, and including the offices of Commissioner & DIG, judges' residence; and ML Pathak's house and in front of it Harjinder's house; Bhardwaj Karyana store and front facing; all the houses of Mr RC Vaidya, and including all the Govt. residences below Sachin Automobile; and through the road which passes by Bhimakali Temple and above upto the Behada Nallaha.</p>
		001000		<p>This block starts from the Beas Sadan, below the NH to Victoria Bridge including Taran Tal, police residences, income tax office, Indira Residential Colony, RD industry and Trilokinath Temple.</p>
3.	Paddal 3014	005400	<p>North: With Panchvaktra Temple, Beas Stream. South: Up to the Bharoun Mahol boundary. East: Up to the Beas Stream.</p>	<p>This block has been formed starting from police line to Shri Arun Kumar Sahiba clinic house no. 261; including the path- upward to police line – which goes to ex-president Pushpraj's house, including PWD rest house coma tourist lodge up to national highway road from Panchayat Bhawan through front-facing gurudwara Govind Singh to the forward direction including all the houses upward along the road, respectively</p>
		005500	<p>West: up to Gurudwara Shri Guru Govind Sahib.</p>	<p>This block starts from Sh. Iteshwar Chatterji's house in Sauli Khadd further including the house of Mr HS Thakur and Mr. Mahesh Kumar; and from Mr Ammi Chand's house along the road near the bridge to Bhiyuli Bridge, downside of Bhiyuli bridge to Paddal; including Govt. College gate to shops by Paddal stadium, and from Nagar Prishad toilet (urinal) to Jimkhana club gate in front of Sadar police station, assuming the Jimkhana gate's wall as a boundary toward Paddal Ground from Nagar Prishad toilet (urinal) to road leading to Jalpa temple, including all the houses from Jimkhana's boundary to college and all the houses upward to river upto the Bhiyuli bridge.</p>

		005600		This block comprises starting from Panchwaktra Temple to Beas Guest House along the river, further including Govt. residences, Jimkhana club, school building, and ahead the Principal's residence. After this, it includes Miyan Ki Kothi facing Paddal ground, Thana Sadar, ITI Mandi starting from Jagannath temple, and including all the houses by shore of ravine/rivulet (khadd) upto the Hanuman temple situated down.
		Bhiuli/ 371		Muhal Bhiuli/Complete Muhal of 371
4.	Nela 2526	005700	North: Starting from Suketi Khadd, Tehsil Office. South: Along with Visco Resory, Suketi Khadd and up to the boundary of Muhal Behna.	This block has been formed by including transport dept. residences upward to the road; which passes to Langani village opposite to Sauli Khadd bridge, including the houses of the industrial area below unmetalled/Kaccha path which goes to Majhwar, and including the houses below to road which connects to Majhwar road. It includes HRTC workshop above the Mandi-Kullu road towards Mandi upto the starting point of Sauli Khadd bridge.
		005800	East: Starting from the Beas Stream up to boundary of Muhal Shilla Kipper.	This block has been formed starting from the PWD store below the road at Sauli Khadd bridge to bridge including hotel Shringar and next, hotel River Bank, including all the houses upto Pertol pump and Brigadier Mr Bhupender Vigh's house and all the houses toward the river in downward.
		Nela/ 342		Nella/Complete Muhal of 342
		Dudar/ 345	West: Upto Suketi Khadd along with Sabzi Mandi.	Some parts of Muhal Dudar
		Shilhaki ppar/341		Muhal Shilhakipad/Complete Muhal of 341
		Bharon/ 337		Bharaun/Some parts of 337.
		DPF Kangni/ 344		DPF Kangani/Complete Muhal of 344
		Chadyana/ 343		Chadyana/Complete Muhal of 343
5.	Mangwain 2929	004900	North: Starting from Hotel King City, Vishav Karma Temple. South: Up to Pulgharat, Suketi Khadd Bridge. East: Starting from the Tehsil	This block has been constituted from the Hotel Kind City on Mandi-Sundernagar road including houses ahead to Hesvi & Company, ahead this all the houses situated along the shops on a road from Mohan Electrical Works; again where this road meets Ambulance road; above to that point is Municipal Council's path; and houses below to this path are included in this block. Now upto the house of Mr. Khushal Bisht assuming Mr. Rakesh Malhotra's house as boundary, straight down to the King City Hotel is in this block.

		005000	Office, Khadd.	Suketi	This block starts from Sh. Dayal Singh Retd. DEO's house, and goes through Veer Singh & Company to Kehanwal Nallah, further continues including civil supply godown and Raj Kumar tailor master along the nallah, including DFC Chandel's house to all the houses below the road along Mr Harnam Singh Guleria's house, and through road which goes up toward the house of Gambhir Singh Thakur and Ramesh Kumar and below the road including all the houses in from of Mr Gattu Ram's house upto the nallah; then this nallah to Mr. Dayal Singh Retd. DEO's house.	
		005100	West: Temple.	Tarna		This block has been formed starting from the house/building of Thakur General Store—on Mandi-Sundernagar road, where another road goes to Kehanwal—to Mr Rajender Thakur's shop; and from hereward which path goes to Singhagala; below this path including all the houses to upward assuming Neelmani's house as a boundary, to Smt. Chandrawati's house and other houses which are below the cowshed of Mr Niranjn Singh, and after this by including Devi Roop's house to downward along main road through Ashoks Steel Industries; and including Jassu Ram's house and nallah; also from a way which is upward from Mr. Dayananda's house upto Smt. Vidya Devi's house which lies ahead Mr Pawan Kumar's house, after this on the other side of road from Ranjan Singh's house to all the houses upward to the khadd/ravine and is further up to the boundary of Nallah/channel which is along Sardar Mehar Singh's house.
		005200				This block has been constituted starting from Sh. Santosh Sexena's house in front of tehsil nallah, through veterinary hospital above along the Mandi-Sundernagar road assuming nallah—Neeldhaari Gurudwara to Naamdhari Gurudwara—as a boundary; by including all the downside houses which are upward to khadd.
		005300				This block has been formed by including all the houses below Mandi-Sundernagar road ahead of Vishwakarma Temple along Suketi bridge; to Sardar Raghuveer Singh's house and to nallah along Tehsil office; and include all the houses upward the khadd upto the Suketi bridge from where the block starts.
6.	Sanyarad 2536	Sanhyarad /363	North: Starting from the House, Works.	Starting Circuit Public	Sanyaradh/Complete Muhal of 363	
		Chadyara/ 346			Chadyara/Complete Muhal of 346	

			<p>Department. South: Up to the boundary of Muhal Talyahar By pass road. East: Towards the upper side from Civil Supply Store West: Along with Skodi Khadd, adjacent to the Directorate of Secondary Education Office.</p>	
7.	Talyahar 2538	Talyahar /360	<p>North: Starting from Rameshwar Shiv Temple. South: Along Riwalsar Road, Old Age Home and down to Satish Kumar's house. East: Up to the boundary of Sakodi Khadd, along with Mohal Sanyard. West: Up to Twanbara Do Amb.</p>	Talyahar/Entire Muhal of 360
		Panjethi/365		Panjethi/Entire Muhal of 365
		Madwahan/364		Madwahan/Entire Muhal of 364
		001400		This block has been formed starting from the District Controller Food & Civil Supply office and by including Tara Chand Malhotra's house, PWD residences, and all the houses of Distt. Administration officer's colony upto the boot/shoes repair shop including all the houses below this shop.
		001300		This block has been formed by including all the houses upward the road which passes by BDO office, now-a-days, Arunodaya School upto Viyuns Nallah, and including the houses of Bhangauli Tungal colony upward to this nallah and further upto the Kalyan Dham situated leftward to Smt. Himachali Devi Retd. Supdt's house; and from the Jail, in front of Kalyan Dham to Mr Manmohan's house along the road upto the Biyuns Nallah. The half are of this block has been included in Talyahar Ward No. – 7.
8.	Palace Colony-I 2427	001300	<p>North: Starting from Military Canteen. South: Office of Deputy Director Primary Education.</p>	The remaining are of this block includes Kalyan Dham, ahead to leftward Mast Ram & Leela Devi's house to nallah; and from Smt. Krishna Devi's house, which is on the other side of nallah to starting boundary of Sadhani nallah. Alongside the Rewalsar road, Indra Singh's house upside of this road to Ayurvedic shop is included in Palace colony-1 ward no. 8.
		001100		<p>East: Starting from Gurudwara Damdma Sahib near Mandav Hospital adjoining</p>

			Suketi Khadd.	Rewalsar road upto the Canara Bank.
		001200	West: Tungal Colony.	This block has been formed including Sh. Netranand's old Tika Kothi; including all houses upward to road ahead to Dr Kaushal's house to all houses in Sadhani Nallah and upto Sardar Huzur Singh's house upward along this nallah.
		001500		This block has been formed starting from Mr. Bhoop Singh Kappoor's house, next including residential buildings of District Education officer, houses along the Sakoddi khadd and including houses below Rewalsar road, next including Banwari Lal's shop, all the houses next to sub-jail and by including houses below the road upto the Sakoddi bridge.
		002000		This block has been formed starting from Union Bank Mandi including all the houses along the road through R. Sons facing the road which leads to Palace; including all the houses opposite to RS Kashyap's house, which is below the upward path through Sh. Shivilal Kapoor's house which is upward to Malhotra jeweler's house no. 127/5; stairs which goes upward from M/s Mahendra General Store opposite to Mr. PC Sharma's house; nextward, including Sh. Basant Guleria's house, in forward direction houses along the nallah, all the houses ahead to Mr Devender Sharma's house, from Jagdish to Keshav's house in downward through Sh. Hariram Sharma's house down through Dr. Prabhakar's house to Union Bank.
9.	Palace Colony-II 2715	002100	North: Starting from the boundary of Vivekanand Hostel. South: With the boundary of Military Cantonment and Nursing Hostel. East: Raghunath Padhar with the boundary of Beas stream	This block starts through spectacles shop in Palace colony hospital road, including MR RS Rana's house opposite to Sh. Bhajnik Singh's house, and upward through Sh. RP Kashyap's house to the houses downward of SH. PC Sharma's house, including houses toward Bawadi/step-well ahead to hospital and Sardar Karanveer Singh's house along nallah, and including all houses along the road with KS hospital to spectacles shop.
		002200	West: Along-with the Mandi-Veerroad.	This block has been formed from Fast food shop, including all houses along canteen road with R Sons Furniture, including all downward houses opposite to Sainik board moving forward to Sh. Harbhajan Singh's house and including all the houses upto R Sons Furniture from where it starts.
		002300		This block has been formed from houses along the hospital nallah to hospital gate including Sh. Subhash Chand's house upward to houses of hospital nallah, upto the Ganpati nallah and

				assuming stepwell a boundary and houses toward hospital nallah including Gauri Shankar and OP Sharma's house.
		002400		This block has been formed starting from PWD store adjoining Ganapati nallah to Sh. Nanak Sainin's house, including Ashoka Gupta's house and other houses above to road, to Beer road ahead and the way which goes Beer road to Sain where there is Master Param Dev Saini's house and ahead this Sh. Dinanath's house, further all houses upward to Chandra Mohan Saini's shop respectively.
		002500		This block starts from Sh. Bhupender Saini's shop which is opposite to Sh. Nanak Saini's house, and including all the houses below to the path which goes upward to Sain, including all the houses below the nallah upto Beer road, including Mat to lower Raghunath Padhar road which goes down to the sewerage plant and along the Beas river backside to the Sakoddi khadd where it meets the Beas river upward to point where it starts.
		Badi/48		Badi/Entire Muhal 48
10.	Suhra 2634	001600	North: Towards Hospital along with Town Hall Car parking South: Adjacent to Skodi Bridge Car parking East: With Moti Bazar Road. West: Upto Nursing Hostel	This block has been formed starting from Lakhan Fast Food to UP colony—by including houses with Sakoddi Khadd downward to hospital road upto Sh. Nand Lal Lohia's shop, all the houses along nallah to UP colony respectively.
		001700		This block has been formed starting from Sh. Khem Chand's house to Sh. Lal Chand's house including all houses along Sh. Bhajanu's house, a street which goes to Sh. Bala Kameshwar temple, Late SH. Narayan Dass's house, houses ahead to Rajani's house toward Sakoddi Khadd, SH. Om's situated by Sakoddi Khadd bridge no. 2.
		001800		This block has been formed starting from Sh. Damodar Dass's house opposite to SH. Guru Ravidas Temple including all houses through road upto SH. Shivram's shop ahead Master Sh. Indra Singh's house, further including Sh. Dasu Ram's house, and street — through SH. Shyam Lal's house — which leads to Sh. Dev Bala Kameshwar temple, further including Sh. Hukam Chand's house towards SH. Nag's house and Khadd and upward Sh. Aalam Das's house upto new bridge beside Late Sh. Damodar Das's house.
		001900		This block has been formed starting from Late Sh. Batana Ram's house, and including the house of Smt. Rajkumari along the upward stairs, and through street of Shera Tea Stall including all

				houses opposite to municipality office, further including all the houses along Mandi-Rewalsar road which goes through Manpasand Sweets shop, further Govt. Sr. Sec. School (Boys) Mandi ahead to this Lakhpati's house and below to this, including all the houses toward Sh. Guru Ravidas Temple upto Smt. Rodi Devi's house
		002900		This block has been formed starting from the Arya Samaj temple, including houses along the road, street which leads to Mahajan Bazar, further, from Sh. Balibhadra's shop to Pt. Jwala Prasad's house and all the houses along stairs, which goes to Suhada Mohalla, and street which goes through Badi Nali to Arya Samaj temple.
		003000		This block includes the street—opposite to Mahatma Gandhi's statue—which goes to municipality office, along the street in Mahajan Bazar ahead to shop of Kaku Shah that street which goes to Samkhetar, including all shops and houses of Moti Bazar along the road from MC's urinal, from Bata Shoes Company towards Chauhata Bazar to Deep Panwallah's shop.
11.	Samkhetar 2570	002600	North: Beginning at the boundary near the Electricity Department office and the Beas and Skodi Khadd. South: Along with Bhootnath Temple and Moti Bazar Road	This block has been formed starting from the Khuarani temple to contractor Sh. Devki Nandan Vaidya's house downward to Gol Paidi, upto the Khadi board shop along the road upward, and from Sh. Jyoti Prakash Gorocer's shop — which is inward from this shop and near Charan Paduka — to Khuarani temple.
		002700	East: Adjacent to the boundary of Veer Mandal Suketi Khadd.	This block has been formed from Smt. Kanta Vaidya's house along the road to Sh. Devki Nandan Sharma's house in National street, and nextward including all houses upto Chandra Dee Hatti near Peepul Tree ahead of the Late Sh. Ramchand Malhotra's house.
		002800	West: Along with District Treasury Office Skodhi Khadd	This block has been formed starting from the Victoria bridge, including all houses below to the road, including District treasury office toward Sakoddi Khadd, further assuming Badi Nali as a boundary upward upto the street toward Arya Samaj Temple.
		003100		This block has been formed starting from Krishna Fancy Store in Chuahata Bazar, including shops/houses toward ARC shop in Moti Bazar, street inward and street — ahead to Sh. Subhash Dwivedi's house which goes to Balakroopi Bazar starting from the inward of Sindhi Bartan Bhandar, Balakroopi temple and through Bhutnath street to Chuahata Bazar from where it starts.
		003200		This block has been formed starting from bakery

				shop opposite to PNB, and National street to Pawan Kumar's house and a way from there to Balakroopi temple and to Sh. Dinanath Kapoor's house along the way and inward through the street, ahead to Smt. Mathra Devi's house from Moti Bazar road to bakery shop.
		003300		This block has been formed starting from the Happy Handloom opposite to Balakroopi temple, upto Hemraj Panwain's shop in downward, ahead this by including all the houses of the street backside to Bazir house, Aashirwad Bhawan and upward upto Prem Niwas near Mata's Chanran Paduka, and including all the houses along the road upto Happy handloom.
		003600		This block, in Chauhata street towards Lohia's house opposite to Sh. Taru Ram's shop inward through grocery shop, includes street outward to the street which goes to Chuabata, Sh. Ishwar Das Arora's house to Smt. Teja Devi's house, upward this to grocery shop and Chaubata to Dhawan's family house opposite to urinal, along this the street which goes to (Sanatan Dharma Sabha) Bhagwahan until Sh. Hariprasad's house, and down from there reporter Hemkant Katyayan's house along with Pt. Tiku's house and from there to Bangla Chowk, from there all the houses upward to Chaubata Chowk.
12.	Bhagwahan 3091	003400	<p>North: Starting from Ekadashrudra Temple</p> <p>South: Along with New Bridge Mahamritunjya Temple</p> <p>East: Primary School near Sanatan Dharm Sabha Temple</p> <p>West: Bhutnath Temple street</p>	This block has been formed starting from Sh. Shakti Prasad's house near old bridge, and including Sh.Sukhpal Tandan's house along upward Gol Paidi to Bazir house and including all the houses to bridge downward the way to Beas bridge, including all houses upto the bridge and upto tea shop, Vedanta Kutir, Hanumana Ghat Dharamshala next to Shamshan Ghat, houses along Shivarudra temple near Shiva Bawadi, and upward from Kasturba Kintting Centre including the house of Sh. Hem Chand Retd. Supdt. MC Mandi upto Sh. Harvansh Lal Vaidya's house and opposite to it Sh. Bhupender Pal Vaidya's house to downward including houses upto Ekadash Rudra temple and above this from vegetable shop to Sh. Gursingh's house and street inward along Duggi Prauli including houses ahead to Lali Babu's house and upto Dr. Bhawani Prasad's house.
		003500		This block has been formed starting from Sh. Kaampal's house opposite to Duggi Prauli and through the street toward Palakha Bazar, including Mata Chintapurni temple upward along the Bel Halwai shop, Mahalaxmi General Store

			opposite to Bhutnath temple in Chauhata Bazar and shops along this store upto the shops toward Chandralok street and including Chandralok to Chuabata Chowk below and downward this by including all the houses of Sh. Chandrashekhar side-by-side.
		003700	This block includes Smt. Ganga Devi's house from the start to Dibba Bawadi and ahead through Shyam Lal's house to where there is primary school upward to Dr. Yogesha's house, and above SH. Kashmir Singh's house, and all the houses upto tailor shop which is next to the Bhadrakali temple.
		003800	This block has been formed Sanatan Dharma Sabha temple below toward Sh. Padmanabha's house ahead upto Kamlapati (Krishna Kutiya) next to Bhagwahan Chowk and from there upward which street goes through the front of Sh. Tiku Pandit's house, including upward houses upto Sanatan Dharma Sabha temple ahead of Harjas Niwas opposite to Hariprasada's house.
		003900	This block has been formed starting from Master Naval Kishore's house down to the Sanatan Dharm Sabha including all houses opposite to it and upto Damayanti Kapoor's house and Khanak street which goes to upward, above from there via Dr. Hira Singh's house to Kusumayuddha's house opposite to post office, and this post office, Hotel RajMahal, HPSEB offices, Mayfair hotel, telephone exchange and Rattan Singh's complex including Mahamrtuynjay temple on other side of the road and further along the road upto the bridge and including houses upward to Khadd/ravine.
		004000	This block has been constituted starting from Flex Boot House shop in Chauhata Bazar and Sh. Balibhadra & Laxman Das's shop at start of Chaubata street to Chaubati in downward, and upward through Swami Krishna Nanda's house which is ahead to Labhu Ram Chanewallah upto Flex Boot House shop toward Chauhata bazar ahead to Mr. Chiranji Lal's house, ahead this by including shops in front of Gandhi chowk, shops of Indira market and including shops on both side adjoining the Peepul tree facing Gandhi chowk.
		004100	This block has been formed starting from Krishna hotel at stairs to Tarna, by including all the houses upward to Chief Engineer HP I&PH dept. and including all the houses from Principal Sh. Madhav Prasad's house to house no. 88/10 down through nallah/channel and including

				houses/shops along the road down toward hotel Plaza ahead to that point from where it starts.
		004200		This block has been formed starting from hotel Plaza including all upward houses through Sh. Laxman Machhaliwallah's house including Sh. Hariram's house upward and upto Sh. Shivapal's house, assuming Commandant Sh. Hemchand's house downward a boundary, including the house of Sh. Prakash Chand Ghadisaz/watch-repairer in downward along the nallah/channel upto the road below Shri Neelkanth Mahadev Temple and from there to Plaza hotel where it starts.
13.	Thanera 2609	004300	North: Starting from Indira Market South: HPPWD Circuit House East: Along with Hotel Koyal West: Adjacent to Gurudwara Damdma Sahib near Khadd	This block has been formed starting from Raju Paanbhai's shop to Koyal hotel and including all the houses, above to Sh. Roshan Sharma's house, along the way, including house (below to Hawaghar) below ambulance road upto Sh. Hemchand commandant's house further including houses along nallah/channel down to the shop of Rajupan bhai.
		004400		This block has been formed starting from Advocate General Sh. Indra Singh's house opposite to Sunken garden, assuming main road—which goes to school bazar—as a boundary, and a street ahead which leads to Electricity Rest house; including Dr. Sukhpal Singh's house and all houses upward to this along drain upward to Mr. Karamdas's house no. 88, further including all the upward houses along the path beside Gopal Sharma's house, assuming Smt. Tara Devi's house as a boundary, and a way upward by including Sh. Joginder Singh Dogra's house no. 91/11 further to the road where a way passes including all the houses through this, including all the houses below road through Sh. Tej Ram's house, further by assuming bridge above the stairs as a boundary, down from IPH canteen to the starting of Tarna stairs through these stairs.
		004500		This block has been formed starting from Sh. Makhan Lal's house including all the houses toward Electricity Rest House, and upward though main road which lead to Dr. Ramesh's house and including all the houses below this; and house below to Mr. Jogidner Singh Dogra's house in downward direction; and by including Radha Devi's house in downward from SH. Jasi Ram's house no. 67/11, upto that point in the

				down where it starts.
		004600		This block has been formed including all the houses through main road which leads to Circuit house starting from the house of Sh. Ujjwal Singh Dentist, Electricity board Chief Engineer's residence beside nallah and circuit house and upward to this assuming NS Kaundal's house as a boundary, further a street which goes downward beside electricity rest house, including all the houses below to drain and further a street which goes to main road with the houses alongside.
		004700		This block is constituted by including all the houses downward to road which goes to Circuit House beside Sakoddi bridge, a way which leads to o/o District Education Officer by including o/o the Sericulture Officer & District Industries Centre Mandi respectively across the drain and including the houses toward circuit house along the khadd/ravine.
		004800		This block has been formed starting from Sh. PC Sharma's house no. beside the nallah/channel on Sanyardhi road, and road which leads to Tarna temple from Session house, and including houses upward to road through water tank and Chief Engineer's residence; including all the houses ahead to Mata Tarna temple toward microwave colony etc. and upto SH. Tej Singh's house no. 378, 379, 380 and assuming facing, in downward, a boundary, further include houses of Sh. Bhim Singh & Deveneder Singh, including Fauzi General Store from Sh. Tej Singh Thakur's house through the path further upto Sh. Gattu Ram's house along the road, next to that closer to Hawaghar above ambulance road and including all the houses along main road to the bridge.
14.	Behna 2504	Behna/ 210	North: Starting from Visco Resort and on both sides of Suketi Khadd South: With Shri Harihar Hospital and on both sides of Suketi Khadd East: Along-with Mandi Majwahar Road via Dudar Mohal West: Gutkar Mohal and boundary of Ota.	Behna/Entire 210 Muhal
		Bhadyal/ 211		Bhadyal / Few parts of 211
		Ota/209		Ota / Entire Muhal 209
		Gutkar/ 208		Gutkar-II, Few parts of Gutkar Muhal from Link road Shiv temple to the boundary of Behna Muhal.

15.	Dauhandi 2644	Gutkar/ 208	North: Starting from Astha	Gutkar-I, The remaining part of Gutkar Muhal
		Chalah/ 207	Hospital Chakkar	Chalah/Few area of 207
		Bagla/ 206	South: Upto Nagchala Bartan Bhandar	Bagla / Entire Muhal 206
		Dauhandi /217	East: Along-with Mohal Chadyal boundary of Suketi Khadd West: Bagla Mohal and upto the boundary of Badsu.	Dauhandi / Entire Muhal 217

CORRECTION OF NAME

I, Rakesh Kumar aged 49 years s/o Sh. Sewa Singh, r/o Village Papahan, P.O. Jhonka Ratial, Tehsil Jawali, District Kangra (H.P.) declare that the original name of my daughter is Rikita d/o Sh. Rakesh Kumar whereas it is wrongly entered/mentioned as Ritika d/o Rakesh Kumar in the Aadhar Card. Please correct it.

RAKESH KUMAR
s/o Sh. Sewa Singh, r/o Village Papahan,
P.O. Jhonka Ratial, Tehsil Jawali, District Kangra (H.P.).

CHANGE OF NAME

I, Chamaru Ram s/o Sh. Shounki Ram, r/o Village Bringti, P.O. Deoli, Tehsil Holi, District Chamba (H.P.) declare that I have changed my minor daughter's name from Nidhika Devi to Nitika for all purposes in future. Please note.

CHAMARU RAM
s/o Sh. Shounki Ram,
r/o Village Bringti, P.O. Deoli,
Tehsil Holi, District Chamba (H.P.).

CHANGE OF NAME

I, Ranu Devi w/o Sh. Subhash Chand, r/o Village Chauki, P.O. Chowki Jamwalan, Tehsil Hamirpur, District Hamirpur (H.P.) declare that I have changed my name from Rano Devi to Ranu Devi for all purposes in future. Please note.

RANU DEVI
w/o Sh. Subhash Chand,
r/o Village Chauki, P.O. Chowki Jamwalan,
Tehsil Hamirpur, District Hamirpur (H.P.).

CORRECTION OF NAME

I, Pradeep Kumar s/o Sh. Ram Dass, r/o Village Kashmirpur, P.O. Baruna, Tehsil Pajaira, District Solan (H.P.) declare that in my PAN Card my father's name is entered as Pankaj Kumar instead of Ram Dass. This should be corrected as Ram Dass. All concerned note.

PRADEEP KUMAR
s/o Sh. Ram Dass,
r/o Village Kashmirpur, P.O. Baruna,
Tehsil Pajaira, District Solan (H.P.).

CORRECTION OF NAME

I, Veena Devi w/o Sh. Mehar Singh, r/o Village Jouli, P.O. Bhallan, Tehsil Sainj, District Kullu (H.P.) declare that in some documents my name is wrongly entered as Yan Dassi. Now I intend to correct my name as Veena Devi in all documents. All concerned note it.

VEENA DEVI
w/o Sh. Mehar Singh,
r/o Village Jouli, P.O. Bhallan,
Tehsil Sainj, District Kullu (H.P.).

CHANGE OF NAME

I, Shruti Pal s/o Sh. Zalam Singh, r/o Village Kullah, P.O. Jarwa, Tehsil Shillai, District Sirmaur (H.P.) declare that I have changed my father's name from Zalam Singh to Zalam Singh in my PAN Card No. CREPP9090A. All concerned note.

SHRUTI PAL
s/o Sh. Zalam Singh,
r/o Village Kullah, P.O. Jarwa,
Tehsil Shillai, District Sirmaur (H.P.).

CORRECTION OF NAME

I, Seela Devi aged 62 years w/o Late Sh. Waryam Singh, r/o Village Samkehar, P.O. Jhonka Ratial, Tehsil Jawali, District Kangra (H.P.) declare that my original name is Seela Devi w/o Late Waryam Singh whereas it is wrongly entered/mentioned as Sheela Devi w/o Late Waryam Singh in the Aadhar Card. Please correct it.

SEELA DEVI
w/o Late Sh. Waryam Singh,
r/o Village Samkehar, P.O. Jhonka Ratial,
Tehsil Jawali, District Kangra (H.P.).

CORRECTION OF NAME

I, Rakesh Kumar aged 46 years s/o Sh. Jagdev Singh, r/o Village Lakhner, P.O. Har, Tehsil Jawali, District Kangra (H.P.) declare that original name of my son is Ronit s/o Sh. Rakesh Kumar whereas it is wrongly entered/mentioned as Rohit s/o Rakesh Kumar in the Aadhar Card. Please correct it.

RAKESH KUMAR
s/o Sh. Jagdev Singh,
r/o Village Lakhner, P.O. Har,
Tehsil Jawali, District Kangra (H.P.).

CORRECTION OF NAME

I, Hema Devi w/o Sh. Jiya Lal, r/o Village Dabar, P.O. Namhol, Tehsil Sadar, District Bilaspur (H.P.) declare that my daughter's name initially Ritika, then Reeta Thakur and then Rita Thakur. They all are one and same. That in her Aadhar Card it is entered as Rita Thakur which is incorrect. That her correct name is Rita. All concerned please note.

HEMA DEVI
w/o Sh. Jiya Lal,
r/o Village Dabar, P.O. Namhol,
Tehsil Sadar, District Bilaspur (H.P.).

ब अदालत कार्यकारी दण्डाधिकारी एवं नायब तहसीलदार, तहसील सदर चम्बा,
जिला चम्बा, हिमाचल प्रदेश

मिसल नं०/तहसील/रीडर/2025

तारीख पेशी : 28-07-2025

शीला देवी पुत्री श्री चतरो राम, निवासी मुहल्ला/गांव घराणु, डाकघर कोहलडी, तहसील व जिला चम्बा, हिमाचल प्रदेश।

बनाम

आम जनता एवं ग्राम पंचायत कोहलडी, विकास खण्ड चम्बा

विषय.—जन्म/मृत्यु सम्बन्धित बारा।

इस अदालत में उप-मण्डलाधिकारी (ना०) चम्बा के कार्यालय पृष्ठांकन संख्या-2063/2025, दिनांक 08-04-2025 के माध्यम से प्राप्त दस्तावेज क्रमशः 1 जिला पंजीकरण जन्म एवं मृत्यु मुख्य चिकित्सा अधिकारी चम्बा के कार्यालय पत्र संख्या HFW-B&D/CMO-CBA/2025-7453, दिनांक 02-04-2025, शपथ-पत्र, अप्राप्यता प्रमाण-पत्र, नकल आधार कार्ड, नकल स्कूल प्रमाण-पत्र जिसमें प्रार्थिया शीला देवी पुत्री श्री चतरो राम, निवासी मुहल्ला/गांव घराणु, डाकघर कोहलडी, तहसील व जिला चम्बा, हिमाचल प्रदेश में उसकी जन्म तिथि 19-07-1970 किन्हीं कारणों से ग्राम पंचायत कोहलडी के कार्यालय अभिलेख में दर्ज न हुई है जोकि

नियमानुसार दर्ज होना अनिवार्य है इसलिए आवेदिका ने अनुरोध किया है कि उसकी जन्म तिथि को ग्राम पंचायत कोहलडी के जन्म रजिस्टर में दर्ज/पंजीकृत किया जाये।

अतः सर्वसाधारण जनता को इस इशतहार द्वारा सूचित किया जाता है कि प्रार्थिया शीला देवी पुत्री श्री चतरो राम, निवासी मुहल्ला/गांव घराणु, डाकघर कोहलडी, तहसील व जिला चम्बा, हिमाचल प्रदेश में उसकी जन्म तिथि 19-07-1970 को ग्राम पंचायत कोहलडी के जन्म/मृत्यु अभिलेख में दर्ज करने बारा अगर किसी को कोई आपत्ति हो तो वह असालतन या वकालतन अपनी आपत्ति इस अदालत में इशतहार के प्रकाशन के एक माह के भीतर-भीतर सुबह 10.00 से सायं 5.00 बजे तक दर्ज करवा सकता है। निर्धारित अवधि में आपत्ति न आने की सूरत में प्रार्थिया की जन्म तिथि 19-07-1970 को दर्ज करने के आदेश सम्बन्धित स्थानीय रजिस्ट्रार, जन्म एवं मृत्यु को पारित कर दिए जाएंगे।

आज दिनांक 28-06-2025 को मेरे हस्ताक्षर व मोहर न्यायालय द्वारा जारी हुए हैं।

मोहर।

हस्ताक्षरित/—
कार्यकारी दण्डाधिकारी एवं नायब तहसीलदार,
तहसील सदर चम्बा, जिला चम्बा (हि0प्र0)।

ब अदालत कार्यकारी दण्डाधिकारी एवं नायब तहसीलदार, तहसील सदर चम्बा,
जिला चम्बा, हिमाचल प्रदेश

मिसल नं0/तहसील/रीडर/2025

तारीख पेशी : 28-07-2025

गिजनी पत्नी लेट श्री नुधु, निवासी मुहल्ला/गांव गुवालू, डाकघर साहो पधर, तहसील व जिला चम्बा, हिमाचल प्रदेश।

बनाम

आम जनता एवं ग्राम पंचायत प्रौथा, विकास खण्ड चम्बा।

विषय.—जन्म/मृत्यु सम्बन्धित बारा।

इस अदालत में उप-मण्डलाधिकारी (ना0) चम्बा के कार्यालय पृष्ठांकन संख्या-3010/2025, दिनांक 21-06-2025 के माध्यम से प्राप्त दस्तावेज क्रमशः 1 जिला पंजीकरण जन्म एवं मृत्यु मुख्य चिकित्सा अधिकारी चम्बा के कार्यालय पत्र संख्या HFW-B&D/CMO-CBA/2024-5863, दिनांक 13-03-2025, शपथ-पत्र, अप्राप्यता प्रमाण-पत्र, नकल आधार कार्ड, नकल स्कूल प्रमाण-पत्र जिसमें प्रार्थिया छुनु पुत्र श्री नुधु, निवासी मुहल्ला/गांव गुवालू, डाकघर साहो पधर, तहसील व जिला चम्बा, हिमाचल प्रदेश में उसकी माता की मृत्यु तिथि 08-12-1988 किन्हीं कारणों से ग्राम पंचायत प्रौथा के कार्यालय अभिलेख में दर्ज न हुई है जोकि नियमानुसार दर्ज होना अनिवार्य है इसलिए आवेदिका ने अनुरोध किया है कि उसकी माता की मृत्यु तिथि को ग्राम पंचायत प्रौथा के जन्म रजिस्टर में दर्ज/पंजीकृत किया जाये।

अतः सर्वसाधारण जनता को इस इशतहार द्वारा सूचित किया जाता है कि प्रार्थिया छुनु पुत्र श्री नुधु, निवासी मुहल्ला/गांव गुवालू, डाकघर साहो पधर, तहसील व जिला चम्बा, हिमाचल प्रदेश में उसकी माता की मृत्यु तिथि 08-12-1988 को ग्राम पंचायत प्रौथा के जन्म/मृत्यु अभिलेख में दर्ज करने बारा अगर किसी को कोई आपत्ति हो तो वह असालतन या वकालतन अपनी आपत्ति इस अदालत में इशतहार के प्रकाशन के एक माह के भीतर-भीतर सुबह 10.00 से सायं 5.00 बजे तक दर्ज करवा सकता है। निर्धारित अवधि में आपत्ति न

आने की सूरत में प्रार्थिया की माता की मृत्यु तिथि 08-12-1988 को दर्ज करने के आदेश सम्बन्धित स्थानीय रजिस्ट्रार, जन्म एवं मृत्यु को पारित कर दिए जाएंगे।

आज दिनांक 28-06-2025 को मेरे हस्ताक्षर व मोहर न्यायालय द्वारा जारी हुए हैं।

मोहर।

हस्ताक्षरित /—
कार्यकारी दण्डाधिकारी एवं नायब तहसीलदार,
तहसील सदर चम्बा, जिला चम्बा (हि0प्र0)।

ब अदालत श्री कुशल सिंह, नायब तहसीलदार व कार्यकारी दण्डाधिकारी, उप-तहसील तेलका,
जिला चम्बा, हिमाचल प्रदेश

मिसल नं0 : 36 ना0 तह0/वाचक/उप तह0/तेलका/2025-429-30

दिनांक : 02-07-2025

श्रीमती मीरा देवी पत्नी कृपाल सिंह, निवासी गांव डूघ, डाकघर सालवा, उप-तहसील तेलका, जिला चम्बा, हिमाचल प्रदेश

बनाम

आम जनता एवं ग्राम पंचायत सालवा, विकास खण्ड सलूणी

प्रतिवादी।

विषय.—जन्म तिथि प्रविष्ट करने बारा।

इस अदालत में प्राप्त दस्तावेज क्रमशः

1. जिला पंजीकरण (जन्म एवं मृत्यु) मुख्य चिकित्सा अधिकारी चम्बा के कार्यालय पत्र संख्या:—HFW-B&D/CMO-CBA/2025-12535 Dated 04-06-2025.
2. शपथ-पत्र
3. जन्म रिपोर्ट
4. अप्राप्यता प्रमाण-पत्र
5. आधार कार्ड
6. परिवार नकल

जिसमें आवेदिका श्रीमती मीरा देवी पत्नी कृपाल सिंह, निवासी गांव डूघ, डाकघर सालवा, उप-तहसील तेलका, जिला चम्बा, हिमाचल प्रदेश की बेटी खुशी की जन्म तिथि किन्हीं कारणों से पंचायत अभिलेख में दर्ज करने से रह गई है। परिणामस्वरूप पंचायत जन्म पंजीकरण रजिस्टर में आवेदिका की बेटी खुशी का नाम एवं जन्म दर्ज न हुआ है जो नियमानुसार अनिवार्य है। इस विषय की पुष्टि शपथ-पत्र व जारी जन्म रिपोर्ट जो जिला पंजीकरण जन्म एवं मृत्यु अधिकारी चम्बा ने अपने प्रमाण-पत्र जो दिनांक 04-06-2025 को जारी हुआ है उसमें की है।

अतः सर्वसाधारण को इस नोटिस के माध्यम से सूचित किया जाता है कि खुशी पुत्री कृपाल सिंह, निवासी गांव डूघ, डाकघर सालवा, उप-तहसील तेलका, जिला चम्बा की जन्म तिथि 15-09-2011 जन्म एवं मृत्यु पंजीकरण अधिनियम, 1969 की धारा 13(3) के प्रावधानों के अन्तर्गत पंचायत से सम्बन्धित अभिलेख अथवा जिला पंजीकरण (जन्म एवं मृत्यु) द्वारा अभिलेख दर्ज करने के आदेश पारित किये जाने हैं। अगर किसी भी प्रकार की कोई आपत्ति हो तो वह इस अदालत में नोटिस (इशतहार) के एक माह के भीतर सुबह 10.00 से

सायं 5.00 बजे तक अपनी आपत्ति दर्ज करवा सकता है। निर्धारित अवधि में आपत्ति न आने की सूरत में आवेदिका की बेटी खुशी पुत्री कृपाल सिंह, गांव डूघ, डाकघर सालवा की जन्म तिथि सम्बन्धित अभिलेख में दर्ज करने के आदेश ग्राम पंचायत सचिव सालवा को पारित कर दिए जायेंगे।

आज दिनांक 02-07-2025 को मेरे हस्ताक्षर व मोहर अदालत सहित जारी हुआ।

मोहर।

हस्ताक्षरित/—
नायब तहसीलदार व कार्यकारी दण्डाधिकारी,
उप-तहसील तेलका, जिला चम्बा (हि0प्र0)।

ब अदालत कार्यकारी दण्डाधिकारी, उप-तहसील पुखरी, जिला चम्बा,
हिमाचल प्रदेश

मिसल नं० : 35/2025 ना० तह० वाचक उप-तहसील पुखरी/2025/ तारीख दायर : 02-07-2025

धर्मेन्द्र कुमार पुत्र श्री जय राम, गांव एहवाड़, परगना धुन्धी, जिला चम्बा, हिमाचल प्रदेश वादी।

बनाम

आम जनता

प्रतिवादी।

विषय.—राजस्व कागजात माल में नाम दुरुस्ती करने बारे प्रार्थना-पत्र।

आवेदक धर्मेन्द्र कुमार पुत्र श्री जय राम, गांव एहवाड़, परगना धुन्धी, उप-तहसील पुखरी, जिला चम्बा, हिमाचल प्रदेश ने एक आवेदन-पत्र व ब्यान हल्फी पेश किया है कि मेरा नाम परिवार रजिस्टर नकल, आधार कार्ड, पैन कार्ड में धर्मेन्द्र कुमार पुत्र श्री जय राम दर्ज है जो बिलकुल सही व दुरुस्त है परन्तु राजस्व अभिलेख महाल भलोड़, पटवार वृत्त मसरुंड, उप-तहसील पुखरी में मेरा नाम धनमेन्द्र कुमार पुत्र श्री जय राम दर्ज है, जोकि गलत है।

अतः प्रार्थी का ब्यान हल्फी स्वीकार करते हुए इस इशतहार/मुस्त्री मुनादी व चस्पांगी द्वारा आम जनता को सूचित किया जाता है कि यदि किसी व्यक्ति को प्रार्थी के नाम का इन्द्राज करने बारा किसी प्रकार का कोई उजर एवं एतराज हो तो वह असालतन व वकालतन इस इशतहार के प्रकाशन की तिथि उपरान्त एक माह के भीतर अपना उजर एवं एतराज पेश कर सकते हैं। बाद तारीख किसी किस्म का उजर एवं एतराज नहीं सुना जाएगा व उक्त प्रार्थी का नाम धनमेन्द्र कुमार पुत्र श्री जय राम की जगह धर्मेन्द्र कुमार पुत्र श्री जय राम दर्ज करने के आदेश पटवारी, पटवार वृत्त मसरुंड को पारित कर दिए जाएंगे।

यह इशतहार हमारे हस्ताक्षर व मोहर अदालत से आज दिनांक 02-07-2025 को जारी हुआ।

मोहर।

हस्ताक्षरित/—
कार्यकारी दण्डाधिकारी,
उप-तहसील पुखरी, जिला चम्बा (हि0प्र0)।

ब अदालत कार्यकारी दण्डाधिकारी, उप-तहसील पुखरी, जिला चम्बा,
हिमाचल प्रदेश

मिसल नं० : 36/2025 ना० तह० वाचक उप-तहसील पुखरी/2025/

तारीख दायर : 02-07-2025

मदन कुमार पुत्र स्व० श्री नौरंग नाथ, गांव सेरी, परगना खडौठ, जिला चम्बा, हिमाचल प्रदेश वादी।

बनाम

आम जनता

प्रतिवादी।

विषय.—राजस्व कागजात माल में नाम दुरुस्ती करने बारे प्रार्थना-पत्र।

आवेदक मदन कुमार पुत्र स्व० श्री नौरंग नाथ, गांव सेरी, परगना खडौठ, उप-तहसील पुखरी, जिला चम्बा, हिमाचल प्रदेश ने एक आवेदन-पत्र व ब्यान हल्फी पेश किया है कि मेरे पिता का नाम परिवार रजिस्टर नकल, आधार कार्ड, पैन कार्ड में नौरंग नाथ दर्ज है जो बिलकुल सही व दुरुस्त है परन्तु राजस्व अभिलेख महाल निहुई, पटवार वृत्त टिकरी, उप-तहसील पुखरी में मेरे पिता का नाम नुरंग पुत्र हरूआ दर्ज है, जोकि गलत है।

अतः प्रार्थी का ब्यान हल्फी स्वीकार करते हुए इस इश्तहार/मुस्त्री मुनादी व चस्पांगी द्वारा आम जनता को सूचित किया जाता है कि यदि किसी व्यक्ति को प्रार्थी के पिता के नाम का इन्द्राज करने बारा किसी प्रकार का कोई उजर एवं एतराज हो तो वह असालतन व वकालतन इस इश्तहार के प्रकाशन की तिथि उपरान्त एक माह के भीतर अपना उजर एवं एतराज पेश कर सकते हैं। बाद तारीख किसी किसम का उजर एवं एतराज नहीं सुना जाएगा व उक्त प्रार्थी के पिता का नाम नुरंग पुत्र हरूआ की जगह नौरंग नाथ पुत्र हरूआ दर्ज करने के आदेश पटवारी, पटवार वृत्त टिकरी को पारित कर दिए जाएंगे।

यह इश्तहार हमारे हस्ताक्षर व मोहर अदालत से आज दिनांक 02-07-2025 को जारी हुआ।

मोहर।

हस्ताक्षरित/—
कार्यकारी दण्डाधिकारी,
उप-तहसील पुखरी, जिला चम्बा (हि०प्र०)।

In the Court of Sub-Divisional Magistrate, Chamba, District Chamba (H.P.)

Vikesh Kumar s/o Sh. Chattro Ram, resident of Village Seru, P.O. Dradha, Tehsil & District Chamba (H.P).

and

Anjana Devi d/o Sh. Jeevan Singh, resident of Village Namlika (Chamhinu), P.O. Dradha, Tehsil & District Chamba (H.P.).

Versus

The General Public

Subject.— Notice regarding registration of Marriage under section 15 & 16 of Special of Marriage Act, 1954.

Whereas, the above named applicants have made an application before the undersigned under section 15 of Special Marriage Act, 1954 (Central Act) as amended by the Marriage Laws (Amendment Act 01, 49 of 2001) alongwith affidavits and other relevant documents stating therein that they have solemnized their marriage on 14-11-1997 at their place of residences and they are living together as husband and wife since then. Hence their marriage may be registered under Special Marriage Act, 1954.

Now, therefore, the general public is hereby informed through this notice that any person who has any objection regarding the registration of this marriage can file the objections personally or in writing before this court on or before 02-08-2025. After that no objections will be entertained and marriage will be registered accordingly.

Issued under my hand and seal of the Court on 02-07-2025.

Seal.

Sd/-
(PRIYANSHU KHATI, IAS),
Sub-Divisional Magistrate,
Chamba, District Chamba (H.P.).

समक्ष तहसीलदार एवं सहायक समाहर्ता प्रथम श्रेणी, लडभडोल,
जिला मण्डी (हि0प्र0)

मिसल नं० : 55/2025

तारीख मरजुआ : 17-06-2025

तारीख पेशी : 24-07-2025

श्री बलदेव सिंह (Baldev Singh) पुत्र श्री टोडर मल पुत्र श्री भोदा, निवासी महाल कोलंग, तहसील लडभडोल, जिला मण्डी (हि0प्र0) । प्रार्थी ।

बनाम

आम जनता

फरीकदोयम ।

दरखास्त बाबत नाम दुरुस्ती ।

उपरोक्त उनवान वाला मुकद्दमा में प्रार्थी श्री बलदेव सिंह (Baldev Singh) पुत्र श्री टोडर मल पुत्र श्री भोदा, निवासी महाल कोलंग, तहसील लडभडोल, जिला मण्डी (हि0प्र0) ने अदालत में दिनांक 10-06-2025 को प्रार्थना-पत्र प्रस्तुत करते हुए अपने प्रार्थना-पत्र में निवेदन किया है कि प्रार्थी का वास्तविक नाम बलदेव सिंह (Baldev Singh) है, जोकि प्रार्थी के आधार कार्ड, नकल परिवार रजिस्टर में दर्ज है परन्तु प्रार्थी का नाम राजस्व अभिलेख महाल कोलंग, खदर, चकराहन में बलदेव (Baldev) दर्ज हो चुका है, जोकि गलत दर्ज हुआ है। प्रार्थी ने अपने प्रार्थना-पत्र के समर्थन में अवाहन पत्र तलबाना, आधार कार्ड, स्व-घोषणा पत्र, परिवार नकल साथ संलग्न कर रखे हैं। अब प्रार्थी ने अपने नाम की दुरुस्ती के आदेश चाहे हैं।

अतः इस राजपत्र इश्तहार के माध्यम से सर्वसाधारण आम जनता को सूचित किया जाता है कि किसी भी व्यक्ति को राजस्व अभिलेख महाल कोलंग, खदर, चकराहन, तहसील लडभडोल, जिला मण्डी (हि0प्र0) में प्रार्थी का नाम बलदेव के स्थान पर बलदेव सिंह दुरुस्ती करने बारे कोई उजर/एतराज हो तो वह असालतन या वकालतन तारीख पेशी 24-07-2025 को 10.00 बजे प्रातः इस अदालत में हाजिर होकर अपना

उजर/एतराज पेश कर सकता है बसूरत गैर-हाजिरी एकतरफा कार्यवाही अमल में लाई जाकर नाम दुरुस्त दर्ज करने के आदेश पारित कर दिए जाएंगे।

यह इशतहार आज दिनांक 24-06-2025 को मेरे हस्ताक्षर व मोहर सहित अदालत से जारी हुआ।

मोहर।

हस्ताक्षरित/—
तहसीलदार एवं सहायक समाहर्ता प्रथम श्रेणी,
लडभडोल, जिला मण्डी (हि0प्र0)।

समक्ष तहसीलदार एवं सहायक समाहर्ता प्रथम श्रेणी, लडभडोल,
जिला मण्डी (हि0प्र0)

मिसल नं० : 56/2025

तारीख मरजुआ : 24-06-2025

तारीख पेशी : 24-07-2025

श्री कृष्ण चन्द पुत्र कालू राम पुत्र त्वारसू, निवासी निहार खुर्द, महाल गंगोटी, तहसील लडभडोल, जिला मण्डी (हि0प्र0)।
प्रार्थी।

बनाम

आम जनता

फरीकदोयम।

दरखास्त बाबत नाम दुरुस्ती।

उपरोक्त उनवान वाला मुकद्दमा में प्रार्थी श्री कृष्ण चन्द पुत्र कालू राम पुत्र त्वारसू, निवासी निहार खुर्द, महाल गंगोटी, तहसील लडभडोल, जिला मण्डी (हि0प्र0) ने अदालत में दिनांक 24-06-2025 को प्रार्थना-पत्र प्रस्तुत करते हुए अपने प्रार्थना-पत्र में निवेदन किया है कि प्रार्थी के पिता का वास्तविक नाम कालू राम है, जोकि प्रार्थी के आधार कार्ड, नकल परिवार रजिस्टर में दर्ज है परन्तु प्रार्थी के पिता का नाम राजस्व अभिलेख महाल गंगोटी में कालू दर्ज हो चुका है, जोकि गलत दर्ज हुआ है। प्रार्थी ने अपने प्रार्थना-पत्र के समर्थन में अवाहन पत्र तलबाना, आधार कार्ड, स्व-घोषणा पत्र, परिवार नकल, शिक्षा प्रमाण पत्र साथ संलग्न कर रखे हैं। अब प्रार्थी ने अपने पिता के नाम की दुरुस्ती के आदेश चाहे हैं।

अतः इस राजपत्र इशतहार के माध्यम से सर्वसाधारण आम जनता को सूचित किया जाता है कि किसी व्यक्ति को राजस्व अभिलेख महाल गंगोटी, तहसील लडभडोल, जिला मण्डी (हि0प्र0) में प्रार्थी के पिता का नाम कालू के स्थान पर कालू उपनाम कालू राम दुरुस्ती करने बारे कोई उजर/एतराज हो तो वह असालतन या वकालतन तारीख पेशी 24-07-2025 को 10.00 बजे प्रातः इस अदालत में हाजिर होकर अपना उजर/एतराज पेश कर सकता है बसूरत गैर-हाजिरी एकतरफा कार्यवाही अमल में लाई जाकर नाम दुरुस्त दर्ज करने के आदेश पारित कर दिए जाएंगे।

यह इशतहार आज दिनांक 24-06-2025 को मेरे हस्ताक्षर व मोहर सहित अदालत से जारी हुआ।

मोहर।

हस्ताक्षरित/—
तहसीलदार एवं सहायक समाहर्ता प्रथम श्रेणी,
लडभडोल, जिला मण्डी (हि0प्र0)।

**In the Court of Marriage Officer-cum-Sub-Divisional Magistrate, Sundernagar,
District Mandi (H. P.)**

In the matter of :

1. Sh. Yogender Pal s/o Sh. Ram Prakash, r/o Village Jayol Bahot, Tehsil Sundernagar, Distt. Mandi (H.P.) age 37 years.

2. Soni d/o Sh. Ramesh Chand, r/o H. No. 20/11, Purana Bazar, Tehsil Sundernagar, Distt. Mandi H.P. age 34 years (at present w/o Sh. Yogender Pal s/o Sh. Ram Prakash, r/o Village Jayol Bahot, Tehsil Sundernagar, Distt. Mandi (H.P.) . . Applicants.

Versus

General Public

. . Respondent.

Subject.—Application for the registration of marriage under section 15 of Special Marriage Act.

Yogender Pal and Soni applicants have filed an application alongwith affidavits in the court of undersigned under section 15 of Special Marriage Act, 1954 that they have solemnized their marriage according to Hindu rites and ceremonies on dated 08-01-2020 and they are living together as husband and wife since then, hence, their marriage may be registered under Special Marriage Act, 1954.

Therefore, the general public is hereby informed through this notice that any person who has any objection regarding this marriage, can file the objection personally or in writing before this court on or before 04-08-2025. After that no objection will be entertained and marriage will be registered.

Issued today on 03-07-2025 under my hand and seal of the court.

Seal.

Sd/-

*Marriage Officer-cum-Sub-Divisional Magistrate,
Sundernagar, District Mandi (H.P.).*

**In the Court of Sub-Divisional Magistrate, Kandaghat, District Solan (H.P.) exercising the
powers of Marriage Officer under Special Marriage Act, 1954**

Case No. : 03/ 2025

Date of Instt. : 28-06-2025

Pending for : 28-07-2025

Sh. Sanjeev Chauhan and Smt. Kiran Chauhan

V/s

General Public

Notice u/s 16 of the Special Marriage Act, 1954 inviting the objections of the General Public for the registration of marriage.

Notice to the General Public.

Whereas, Shri Sanjeev Chauhan s/o Late Joginder Singh, r/o Village Kanleta, P.O. Kiari, Tehsil Kotkhai, District Shimla presently residing at Village Rawli, P.O. Bisha, Tehsil Kandaghat, Distt. Solan (H.P.) aged 49 years and Smt. Kiran Chauhan d/o Sher Singh Dogra, r/o Village Kothon, P.O. Solan Baruri, Tehsil Solan (H.P.) presently residing at Village Rawli, P.O. Bisha, Tehsil Kandaghat, Distt. Solan (H.P.) aged 43 years and a/p w/o aforesaid Shri Sanjeev Chauhan s/o Late Joginder Singh have moved an application u/s 15 of the Special Marriage Act, 1954 for registration of their marriage which was solemnized on 18-11-2004.

And, whereas both these applicants have submitted in their application and in their affidavits that they were unmarried at the time of solemnization of their marriage as it is their first marriage and were major in age and having no prohibited relations to each other debarring them to marry each other. Both the applicants have requested for registration of their marriage.

Therefore, by this notice the public in general is informed that if anyone has any objection regarding registration of this marriage, he/she may present before this court on or before 28-07-2025 for hearing of objections if any. In case no objection is received by dated 28-07-2025, it will be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Given under my hand and seal of the court on 28-06-2025.

Seal.

Sd/-
*Marriage Officer-cum- SDM,
Kandaghat, District Solan (H. P.).*

In the Court of Sub-Divisional Magistrate, Kandaghat, District Solan (H.P.) exercising the powers of Marriage Officer under Special Marriage Act, 1954

Case No. : 04/ 2025

Date of Instt. : 28-06-2025

Pending for : 28-07-2025

Sh. Deepak Kumar and Anjana

V/s

General Public

Notice u/s 16 of the Special Marriage Act, 1954 inviting the objections of the General Public for the registration of marriage.

Notice to the General Public.

Whereas, Shri Deepak Kumar s/o Med Ram age about 28 years, r/o Village Dhalli, P.O. & Tehsil Kandaghat, District Solan (H.P.) and Smt. Anjana d/o Sh. Hira Nand, r/o Village Bhad, P.O. Anandpur, Tehsil Shimla Rural, Distt. Shimla (H.P.) and a/p w/o aforesaid Shri Deepak Kumar s/o

Med Ram have moved an application u/s 15 of the Special Marriage Act, 1954 for registration of their marriage which was solemnized on 03-07-2020.

And, whereas both these applicants have submitted in their application and in their affidavits that they were unmarried at the time of solemnization of their marriage as it is their first marriage and were major in age and having no prohibited relations to each other debarring them to marry each other. Both the applicants have requested for registration of their marriage.

Therefore, by this notice the public in general is informed that if anyone has any objection regarding registration of this marriage, he/she may present before this court on or before 28-07-2025 for hearing of objections if any. In case no objection is received by dated 28-07-2025, it will be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Given under my hand and seal of the court on 28-06-2025.

Seal.

Sd/-
Marriage Officer-cum- SDM,
Kandaghat, District Solan (H. P.).

**In the Court of Shri Multan Singh Banyal, Executive Magistrate-cum-(Tehsildar) Solan,
District Solan (H. P.)**

In the matter of :

Smt. Dev Kumari d/o Shri Devi Lal, r/o Lekhtawoera Siyanikhal, District Salyan, Nepal
. .Applicant.

Versus

General Public . .Respondent.

Subject.—Regarding delayed Registration of Birth and Death under section 13(3) of Birth & Death Act, 1969 and Section 9(3) of H.P. Birth & Death Registration Rules, 2003.

Whereas, the applicant Smt. Dev Kumari d/o Shri Devi Lal, r/o Lekhtawoera Siyanikhal, District Salyan, Nepal has moved an application before the undersigned under section 13(3) of Birth & Death Registration Act, 1969 and Section 9(3) of H.P. Birth & Death Registration Rules, 2003 alongwith affidavit and other relevant documents for entering her date of birth *i.e.* 23-06-1976 and place of birth is at Near Power House Road Solan, P.O. Saproon, Tehsil & District Solan (H.P.) but her date of birth could not be entered in the record of M.C. Solan, Tehsil & District Solan (H.P.).

Therefore, by this proclamation, the general public is hereby informed that any person having any objection(s) for the registration of delayed date of birth of Smt. Dev Kumari d/o Shri Devi Lal & Smt. Devi Kala may submit their objection in writing or appear in person in this court on or before 02-08-2025 at 10.00 A.M., failing which no objection will be entertained after expiry of date.

Given under my hand and seal of the court on this 1st day of July, 2025.

Seal.

Sd/-
(MULTAN SINGH BANYAL),
Executive Magistrate-cum-(Tehsildar),
Solan, District Solan (H. P.).

**In the Court of Shri Multan Singh Banyal, Executive Magistrate-cum-(Tehsildar) Solan,
District Solan (H. P.)**

In the matter of :

Smt. Roshni Devi d/o Shri Shadi Ram, r/o Village Kana Dhyalag, P.O. Kumarhatti, Tehsil & District Solan (H.P.) . . *Applicant.*

Versus

General Public

. . *Respondent.*

Subject.—Regarding delayed Registration of Birth and Death under section 13(3) of Birth & Death Act, 1969 and Section 9(3) of H.P. Birth & Death Registration Rules, 2003.

Whereas, the applicant Smt. Roshni Devi d/o Shri Shadi Ram, r/o Village Kana Dhyalag, P.O. Kumarhatti, Tehsil & District Solan (H.P.) has moved an application before the undersigned under section 13(3) of Birth & Death Registration Act, 1969 and Section 9(3) of H.P. Birth & Death Registration Rules, 2003 alongwith affidavit and other relevant documents for entering her date of birth *i.e.* 15-12-1966 and place of birth is at Village Kana Dhyalag, P.O. Kumarhatti, Tehsil & District Solan (H.P.) but her date of birth could not be entered in the record of G.P. Chewa, Tehsil & District Solan (H.P.).

Therefore, by this proclamation, the general public is hereby informed that any person having any objection(s) for the registration of delayed date of birth of Smt. Roshni Devi d/o Shri Shadi Ram may submit their objections in writing or appear in person in this court on or before 28-07-2025 at 10.00 A.M., failing which no objection will be entertained after expiry of date.

Given under my hand and seal of the court on this 27th day of June, 2025.

Seal.

Sd/-
(MULTAN SINGH BANYAL),
Executive Magistrate-cum-(Tehsildar),
Solan, District Solan (H. P.).

**In the Court of Shri Multan Singh Banyal, Executive Magistrate-cum-(Tehsildar) Solan,
District Solan (H. P.)**

In the matter of :

Smt. Tara Devi d/o Shri Roshan Lal, r/o Village Khalyanti, P.O. Bohli, Tehsil & District Solan (H.P.) . . *Applicant.*

Versus

General Public

. .Respondent.

Subject.—Regarding delayed Registration of Birth and Death under section 13(3) of Birth & Death Act, 1969 and Section 9(3) of H.P. Birth & Death Registration Rules, 2003.

Whereas, the applicant Smt. Tara Devi d/o Shri Roshan Lal, r/o Village Khalyanti, P.O. Bohli, Tehsil & District Solan (H.P.) has moved an application before the undersigned under section 13(3) of Birth & Death Registration Act, 1969 and Section 9(3) of H.P. Birth & Death Registration Rules, 2003 alongwith affidavit and other relevant documents for entering her date of birth *i.e.* 01-07-1966 and place of birth is at Village Khalyanti, P.O. Bohli, Tehsil & District Solan (H.P.) but her date of birth could not be entered in the record of G.P. Bohli, Tehsil & District Solan (H.P.).

Therefore, by this proclamation, the general public is hereby informed that any person having any objection(s) for the registration of delayed date of birth of Smt. Tara Devi d/o Shri Roshan Lal may submit their objection in writing or appear in person in this court on or before 03-08-2025 at 10.00 A.M., failing which no objection will be entertained after expiry of date.

Given under my hand and seal of the court on this 2nd day of July, 2025.

Seal.

Sd/-
(MULTAN SINGH BANYAL),
Executive Magistrate-cum-(Tehsildar),
Solan, District Solan (H. P.).

**In the Court of Shri Multan Singh Banyal, Executive Magistrate-cum-(Tehsildar) Solan,
District Solan (H. P.)**

In the matter of :

Sh. Rakesh Kumar s/o Shri Jagdish Raj, r/o Village Big Bhanwal, P.O. Sujanpur, Tehsil & District Pathankot, Punjab . .Applicant.

Versus

General Public

. .Respondent.

Subject.—Regarding delayed Registration of Birth and Death under section 13(3) of Birth & Death Act, 1969 and Section 9(3) of H.P. Birth & Death Registration Rules, 2003.

Whereas, the applicant Sh. Rakesh Kumar s/o Shri Jagdish Raj, r/o Village Big Bhanwal, P.O. Sujanpur, Tehsil & District Pathankot, Punjab has moved an application before the undersigned under section 13(3) of Birth & Death Registration Act, 1969 and Section 9(3) of H.P. Birth & Death Registration Rules, 2003 alongwith affidavit and other relevant documents for entering his child's date of birth *i.e.* 10-01-2009 and place of birth is at r/o Ward No. 2, Vishav Karma Furniture, Bye Pass Saproon, P.O. Saproon, Tehsil & District Solan (H.P.) but his child's date of birth could not be entered in the record of M.C. Solan, Tehsil & District Solan (H.P.).

Therefore, by this proclamation, the general public is hereby informed that any person having any objection(s) for the registration of delayed date of birth of Ms. Kanika Bhuri d/o Sh. Rakesh Bhuri & Smt. Komal Bhuri, may submit their objection in writing or appear in person in this court on or before 03-08-2025 at 10.00 A.M., failing which no objection will be entertained after expiry of date.

Given under my hand and seal of the court on this 2nd day of July, 2025.

Seal.

Sd/-
(MULTAN SINGH BANYAL),
Executive Magistrate-cum-(Tehsildar),
Solan, District Solan (H. P.).

**In the Court of Shri Multan Singh Banyal, Executive Magistrate-cum-(Tehsildar) Solan,
District Solan (H. P.)**

In the matter of :

Sh. Rakesh Kumar s/o Shri Jagdish Raj, r/o Village Big Bhanwal, P.O. Sujanpur, Tehsil & District Pathankot, Punjab . . . *Applicant.*

Versus

General Public . . . *Respondent.*

Subject.—Regarding delayed Registration of Birth and Death under section 13(3) of Birth & Death Act, 1969 and Section 9(3) of H.P. Birth & Death Registration Rules, 2003.

Whereas, the applicant Sh. Rakesh Kumar s/o Shri Jagdish Raj, r/o Village Big Bhanwal, P.O. Sujanpur, Tehsil & District Pathankot, Punjab has moved an application before the undersigned under section 13(3) of Birth & Death Registration Act, 1969 and Section 9(3) of H.P. Birth & Death Registration Rules, 2003 alongwith affidavit and other relevant documents for entering his child's date of birth *i.e.* 07-06-2006 and place of birth is at r/o Ward No. 2, Vishav Karma Furniture, Bye Pass Saproon, P.O. Saproon, Tehsil & District Solan (H.P.) but his child's date of birth could not be entered in the record of M.C. Solan, Tehsil & District Solan (H.P.).

Therefore, by this proclamation, the general public is hereby informed that any person having any objection(s) for the registration of delayed date of birth of Ms. Rydhima Bhuri d/o Sh. Rakesh Bhuri & Smt. Komal Bhuri, may submit their objection in writing or appear in person in this court on or before 03-08-2025 at 10.00 A.M., failing which no objection will be entertained after expiry of date.

Given under my hand and seal of the court on this 2nd day of July, 2025.

Seal.

Sd/-
(MULTAN SINGH BANYAL),
Executive Magistrate-cum-(Tehsildar),
Solan, District Solan (H. P.).

ब अदालत श्री सुरेन्द्र चंदेल, सहायक समाहर्ता द्वितीय वर्ग एवं नायब तहसीलदार,
उप-तहसील ममलीग, जिला सोलन (हि0प्र0)

मिसल नं0 : 02/2025

तारीख मजरूआ 06-06-2025

श्रीमती संतोष कुमारी पत्नी श्री गोपाल सिंह, निवासी शिल्ली, डाकघर बचयारी, तहसील व जिला शिमला (हि0प्र0)।

बनाम

आम जनता

प्रार्थना-पत्र जेरे धारा 13(3) जन्म एवं मृत्यु पंजीकरण अधिनियम, 1969 व धारा 9(3) हिमाचल प्रदेश जन्म एवं मृत्यु पंजीकरण नियम, 2003.

अदालत हजा में श्रीमती संतोष कुमारी पत्नी श्री गोपाल सिंह, निवासी शिल्ली, डाकघर बचयारी, तहसील व जिला शिमला (हि0प्र0) की रहने वाली है। आवेदिका संतोष कुमारी पुत्री राम चन्द व श्रीमती निर्मला देवी अपने जन्म स्थान ग्राम बशोल, डा0 ढयावला, तहसील कण्डाघाट, जिला सोलन (हि0प्र0) के ग्राम पंचायत ममलीग में अपनी जन्म तिथि दिनांक 28-01-1971 को पंजीकृत करवाना चाहती है।

अतः सर्वसाधारण को इस इशतहार द्वारा सूचित किया जाता है कि श्रीमती संतोष कुमारी पुत्री राम चन्द व श्रीमती निर्मला देवी अपने जन्म स्थान ग्राम बशोल, डा0 ढयावला, तहसील कण्डाघाट, जिला सोलन (हि0प्र0) के ग्राम पंचायत ममलीग में अपनी जन्म तिथि दिनांक 28-01-1971 को पंजीकृत करवाना चाहती है। यदि किसी व्यक्ति को कोई उजर/एतराज हो तो इस इशतहार के प्रकाशित होने के 30 दिन के अन्दर लिखित/मौखिक असालतन/वकालतन अधोहस्ताक्षरी की अदालत में प्रस्तुत कर सकता है। यदि उक्त समय अवधि के भीतर कोई उजर-एतराज प्राप्त नहीं होता है तो उक्त प्रकरण पर नियमानुसार आदेश पारित कर दिये जायेंगे।

आज दिनांक 02-07-2025 को हमारे हस्ताक्षर व मोहर अदालत द्वारा जारी किया गया।

मोहर।

हस्ताक्षरित/-

सहायक समाहर्ता द्वितीय वर्ग एवं नायब तहसीलदार,
ममलीग, जिला सोलन, हि0 प्र0।

ब अदालत सहायक समाहर्ता द्वितीय श्रेणी एवं नायब तहसीलदार, उप-तहसील परवाणू,
जिला सोलन, हिमाचल प्रदेश

वाद संख्या : 02/2025

संस्थापन तिथि : 19-10-2024

श्री ओम प्रकाश पुत्र स्व0 नथू राम, निवासी टकसाल, उप-तहसील परवाणू, जिला सोलन, हिमाचल प्रदेश।

बनाम

आम जनता

इशतहार बाबत राजस्व अभिलेख में नाम दुरुस्त करवाने बारे।

यह आवेदन श्री ओम प्रकाश पुत्र स्व० नथू राम, निवासी टकसाल, उप-तहसील परवाणू, जिला सोलन, हिमाचल प्रदेश ने इस आशय से गुजारा है कि मौजा जखरौडा, उप-तहसील परवाणू के खाता नं० 44, 46 में प्रार्थी का नाम प्रकाश चन्द पुत्र नथू दर्ज राजस्व अभिलेख है जबकि उनका सही नाम ओम प्रकाश है। प्रार्थी ने अपना नाम ओम प्रकाश होने बारे अपना आधार कार्ड, राशन कार्ड इत्यादि साक्ष्य के रूप में प्रस्तुत किए हैं। आवेदन पत्र बराये छानबीन पटवारी हल्का बडोग को भेजा गया था जो बाद रिपोर्ट इस कार्यालय को प्राप्त हुआ है। पटवारी द्वारा बाद छानबीन स्पष्ट किया गया है कि प्रार्थी का नाम प्रकाश चन्द के बजाये प्रकाश चन्द उर्फ ओम प्रकाश पुत्र नथू किया जाना उचित है।

अतः इस बाबत आम जनता/हितबद्ध व्यक्तियों को इस इशतहार के माध्यम से सूचित किया जाता है कि प्रार्थी के नाम को प्रकाश चन्द के बजाये प्रकाश चन्द उर्फ ओम प्रकाश पुत्र नथू करने बारे किसी को कोई एतराज हो तो वह इस नोटिस के छपने के एक माह के अन्दर इस न्यायालय में असालतन या वकालतन आकर अपना एतराज प्रस्तुत कर सकता है। बाद गुजरने मियाद किसी भी प्रकार का एतराज काबिले गौर न होगा तथा प्रार्थी का नाम राजस्व अभिलेख में प्रकाश चन्द के बजाये प्रकाश चन्द उर्फ ओम प्रकाश पुत्र नथू दर्ज करने के आदेश जारी कर दिए जाएंगे।

आज दिनांक 01-07-2025 को हमारे हस्ताक्षर व मोहर सहित अदालत से जारी हुआ।

मोहर।

हस्ताक्षरित/—
सहायक समाहर्ता द्वितीय श्रेणी एवं नायब तहसीलदार,
उप-तहसील परवाणू, जिला सोलन (हि०प्र०)।

ब अदालत सहायक समाहर्ता द्वितीय श्रेणी एवं नायब तहसीलदार, उप-तहसील परवाणू,
जिला सोलन, हिमाचल प्रदेश

वाद संख्या : 03/2025

संस्थापन तिथि : 20-04-2025

श्री टेक चन्द पुत्र स्व० तारा चन्द, निवासी शेवला, उप-तहसील परवाणू, जिला सोलन, हिमाचल प्रदेश।

बनाम

आम जनता

इशतहार बाबत राजस्व अभिलेख में नाम दुरुस्त करवाने बारे।

यह आवेदन श्री टेक चन्द पुत्र स्व० तारा चन्द, निवासी शेवला, उप-तहसील परवाणू, जिला सोलन, हिमाचल प्रदेश ने इस आशय से गुजारा है कि मौजा शोधी, उप-तहसील परवाणू के खाता नं० 12 में प्रार्थी का नाम टीका राम पुत्र तारा चन्द दर्ज राजस्व अभिलेख है जबकि उनका सही नाम टेक चन्द पुत्र तारा चन्द है। प्रार्थी ने अपना नाम टेक चन्द होने बारे अपना आधार कार्ड, पेन कार्ड इत्यादि साक्ष्य के रूप में प्रस्तुत किए हैं। आवेदन पत्र बराये छानबीन पटवारी हल्का तडोल को भेजा गया था जो बाद रिपोर्ट इस कार्यालय को प्राप्त हुआ है। पटवारी द्वारा बाद छानबीन स्पष्ट किया गया है कि प्रार्थी का नाम टीका राम के बजाये टीका राम उर्फ टेक चन्द पुत्र तारा चन्द किया जाना उचित है।

अतः इस बाबत आम जनता/हितबद्ध व्यक्तियों को इस इशतहार के माध्यम से सूचित किया जाता है कि प्रार्थी के नाम को टीका राम के बजाये टीका राम उर्फ टेक चन्द पुत्र तारा चन्द करने बारे किसी को कोई एतराज हो तो वह इस नोटिस के छपने के एक माह के अन्दर इस न्यायालय में असालतन या वकालतन आकर अपना एतराज प्रस्तुत कर सकता है। बाद गुजरने मियाद किसी भी प्रकार का एतराज काबिले गौर न होगा तथा प्रार्थी का नाम राजस्व अभिलेख में टीका राम उर्फ टेक चन्द पुत्र तारा चन्द दर्ज करने के आदेश जारी कर दिए जाएंगे।

आज दिनांक 01-07-2025 को हमारे हस्ताक्षर व मोहर सहित अदालत से जारी हुआ।

मोहर।

हस्ताक्षरित/—
सहायक समाहर्ता द्वितीय श्रेणी एवं नायब तहसीलदार,
उप-तहसील परवाणू, जिला सोलन (हि0प्र0)।